



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,29th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WA/61/2021 PART-HEARD, FIXED, WITH PAPER BOOK	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	MR S S DEY MR. R B PHOOKAN R SARMAH MR K J HAZARIKA GA, SIKKIM	MR. K N CHOUDHURY MS. S CHAKRAVARTY S JOSHI MS. M SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/324/2021 in WA/61/2021	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	GA, SIKKIM	S JOSHI FOR CAVEATOR
2	WA/363/2023 PART-HEARD, FIXED	SASWATI DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
	WITH WA/361/2023	SHALINI KHAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
4	WA/364/2023	GIRBANI DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
	WITH WA/371/2023	VIDISHA BODO AND ANR. Versus SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/2943/2023 in WA/371/2023	VIDISHA BODO AND ANR. Versus SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC

6	WITH WA/373/2023	MANISH BARUAH Versus THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	GA, ASSAM SC, APSC
7	WA/429/2023 PART-HEARD, FIXED	LOMBIT KONWAR AND 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS. E	MR M GOSWAMI MR R SINGHA MS S PATOWARY	SC, HEALTH
8	WITH WA/428/2023	NARAYAN PRASAD RABHA AND 16 ORS Versus THE STATE OF ASSAM AND 4 ORS (A)	MR R SINGHA MR R SINGHA MS S PATOWARY	SC, HEALTH
9	WITH WA/453/2023	JAYANTA HAZARIKA AND 19 ORS Versus THE STATE OF ASSAM ANDN 4 ORS. B	MR. R MAZUMDAR MR. D DEKA	SC, HEALTH
	WITH I.A.(Civil)/3672/2023 in WA/453/2023	JAYANTA HAZARIKA AND 19 ORS Versus THE STATE OF ASSAM ANDN 4 ORS. B	MR. R MAZUMDAR MR. D DEKA	
10	WITH WA/31/2024	SUBRATA SAHA AND 14 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K M TALUKDAR MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	SC, HEALTH
11	WITH WA/144/2024	PRADIP BORGHAIN AND 85 ORS Versus THE STATE OF ASSAM AND 4 ORS A	MS P RABHA H AHMED	SC, HEALTH
12	WP(C)/1891/2008	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA
13	WITH WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
14	PIL(Suo Moto)/3/2018	XXXX Versus IN RE- THE STATE OF ASSAM AND 15 ORS.	SC, GHC	MR. A K BHATTACHARYYA MR. M Z AHMED MR. M Z AHMED MR. D SAIKIA, AG, ASSAM MR G UZIR (R-13) MR. B D GOSWAMI (R-11) MR. R K D CHOUDHURY, DY. S.G.I. MR. P N GOSWAMI (r-2,3,4) MR. A M DUTTA MRS. K BARPUZARI (R-16) MR. A CHAMUAH, INTERVENOR MR. S DUTTA
15	WA/397/2022 CAVT. NO.14312/022, CAVT./1431/2022, WITH PAPER BOOK	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR. K GOSWAMI (R-5) MR. J M A CHOUDHURY MR. A T SARKAR (R-5) MR. K M MAHANTA(R-5) MR. A B T HAQUE MS N BEGUM(R-5) MS M KAKOTY (R-5) MR S GAUTAM(R-5) MS. D SARMAH(R-5) SC, PWD FOR CAVEATOR

16	WP(C)/2342/2022	M/S N E PLAST CO. AND 7 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. D J DAS ASSTT.S.G.I. SC, PCB GA, NAGALAND
17	PIL/32/2023	NOC FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM MR T CHAKRABORTY(R-4) MR K TALUKDAR (R-4) MS S SHARMA (R-4) MR A ATREYA (R-4) SC, PCB
	WITH I.A.(Civil)/3723/2023 in PIL/32/2023	M/S M M CARBON PRODUCTS PVT LTD Versus NOC FOUNDATION AND 3 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA MR A ATREYA SC, FOREST	GA, ASSAM N GAUTAM SC, PCB
18	WA/224/2023	DILIP BAHADUR DHAMAI Versus THE STATE OF ASSAM AND 4 ORS.	MR. K MIRA MR. H A TALUKDAR	SC, HIGHER EDU
19	WA/241/2023	BAPPA CHAKRABORTY Versus THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION	MR A DASGUPTA MS B DAS	DY.S.G.I.
20	WA/244/2023 CAVT./316/2023	THE UNION OF INDIA AND ANR. Versus LALKUMAR EK AND 17 ORS.	MR H GUPTA	MR. U K NAIR FOR CAVEATOR
21	WP(C)/3589/2023 CAVT. NO.06262/023, FIXED	UNION OF INDIA AND 3 ORS Versus BANSHIDHAR MOHAPATRA	MR. B CHAKRAVARTY	MR. S C KEYAL FOR CAVEATOR
22	WP(C)/4592/2023 B/O	BIPUL NATH AND 23 ORS Versus BHARAT SANCHAR NIGAM LIMITED AND 4 ORS	MR. K N CHOUDHURY(P-1) MR. N BORAH MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK (R-1,2,3,4) MR B HAZARIKA (R- 1,2,3,4) MR V KUMAR (R-1,2,3,4) T NATH (R-1,2,3,4) SC, BSNL
	WITH WP(C)/4941/2023	BHUPEN BARMAN AND 3 ORS. Versus BHARAT SANCHAR NIGAM LTD AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI T NATH SC, BSNL
	WITH WP(C)/4942/2023	DAMBARU CHUTIA AND 2 ORS. Versus BHARAT SANCHAR NIGAM LTD AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI T NATH SC, BSNL
25	WP(C)/7135/2023 FIXED	M/S BARUAH CC BLOCK INDUSTRY AND ANR. Versus STATE BANK OF INDIA AND 2 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. K K NANDI (R-1 TO 3) MS S DEY (R-1 TO 3) MISS. R. DAS (R-1 TO 3)
26	ITA/4/2024 FIXED	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
	WITH ITA/2/2024	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX

28 **WITH**
[ITA/6/2024](#) WILLIAMSON FINANCIAL SERVICES MR. P DAS SC, INCOME TAX
LIMITED

Versus
COMMISSIONER OF INCOME TAX AND
ANR.

29 **WITH**
[ITA/7/2024](#) WILLIAMSON FINANCIAL SERVICES MR. P DAS SC, INCOME TAX
LIMITED

Versus
COMMISSIONER OF INCOME TAX AND
ANR.

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LEAVE NOTE OF ADVOCATES FOR 29/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
9)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
10)	MR. O P BHATI	23-08-2024	To	31-08-2024
11)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
12)	MR. D P BORAH	27-08-2024	To	31-08-2024
13)	MR. A MANNAF	27-08-2024	To	13-09-2024
14)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
15)	MR. S B PRASAD	29-08-2024	To	05-09-2024
16)	MR. R ALI	01-09-2024	To	10-09-2024
17)	MR. R K D CHOUDHURY	28-08-2024	To	29-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3493/2024 FIXED	TALEBAR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, ELEM. EDU GA, ASSAM
2	WP(C)/3737/2024 B/O	MD ABDUR RASHID Versus THE STATE OF ASSAM AND 4 ORS	MR GAURAV R DUTTA MR A R BAROOAH	GA, ASSAM SC, SEC. EDU.
ORDER (IMPLEADMENT OF PARTY)				
3	I.A.(Civil)/2277/2024 B/O in WP(C)/3084/2024 WITH WP(C)/3084/2024	KARNA KUNDAL BHARALI Versus THE STATE OF ASSAM AND 3 ORS	MS. T SOM MR H DAS	SC, ELEM. EDU
		KARNA KUNDAL BHARALI Versus THE STATE OF ASSAM AND 3 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	SC, ELEM. EDU
ADMISSION				
4	WP(C)/2816/2019 PART-HEARD, FIXED	SYED DERAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA MS. B PHOM	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR D CHAKRABORTY MR. P MAHANTA(R-7) MS C DAS(R-7) SC, SEC. EDU. SC, BTC MR. M P SHARMA
	WITH I.A.(Civil)/959/2021 in WP(C)/2816/2019	SYED DERAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA	SC, SEC. EDU. SC, BTC
5	WP(C)/4393/2022 PART-HEARD, FIXED	SRI SASANKA SAIKIA Versus THE GAUHATI UNIVERSITY AND ANR	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, G U
	WITH I.A.(Civil)/2241/2022 in WP(C)/4393/2022	THE GAUHATI UNIVERSITY AND ANR Versus SRI SASANKA SAIKIA	MR. P J PHUKAN	MR. A CHOUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN

6	WITH Cont.Cas(C)/423/2022	SANSANKA SAIKIA Versus HEMANTA KUMAR NATH	MR. A K BARUAH MR A DAS	MR. P J PHUKAN MR P P PHUKAN
7	WP(C)/938/2020 FIXED	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. JYOTIRMOY ROY MR. P D NAIR MR. S SARMA MR. C CHAKRAVARTY MR D DAS
	WITH I.A.(Civil)/1850/2020 in WP(C)/938/2020	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS	SC, COTTON UNIVERSITY MR. P D NAIR
	WITH I.A.(Civil)/2236/2021 in WP(C)/938/2020	DR. ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY
8	WITH WP(C)/9474/2019	DR. ANUPAM DAS AND 4 ORS Versus THE COMMISSIONER AND SECRETARY AND 5 ORS	MR H DAS MR. B C DEKA	SC, HIGHER EDU, SC, COTTON UNIVERSITY MR. P D NAIR
9	WITH WP(C)/285/2020	MANOJ KUMAR DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
10	WITH WP(C)/5195/2020	DR MANOJ KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
11	WP(C)/4500/2020 FIXED	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. MR. S.R. RABHA, SC, BTC SC, BTADC
12	WP(C)/4740/2020 CAVT. NO.06442/020, FIXED	DR. RUNMONI BORAH PHUKAN Versus THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 9 ORS	MR S N SARMA SENIOR ADVOCATE MR. R K BORAH MR. D J DAS MR. K KALITA	SC, HIGHER EDU MR. D GOSWAMI MR. S M BARUAH SC, KKHSOU FOR CAVEATOR
13	WP(C)/2962/2021 FIXED	TEWARI L.P. SCHOOL AND 14 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU SC, SSA
14	WP(C)/7293/2021 FIXED	BASANTI MAZUMDAR Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU GA, ASSAM SC, AG MS. D D BARMAN SC, FINANCE SC, KARBI ANGLONG
15	WP(C)/1250/2023 FIXED	TAPAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	SC, HIGHER EDU MR. A J SARMA (R-3) MR. P D NAIR (R-3) MR G ALAM (R-3) MR. R DHAR, SC, (WPT&BC) MR. H ROHMAN (R-3)
16	WP(C)/4650/2023 FIXED	AMIN SHAMSUL ALOM Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU.
17	WP(C)/4678/2023 FIXED	BIKASH PURKAYASTHA Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MR D K ROY	GA, ASSAM SC, SEC. EDU.

18	WP(C)/126/2024 FIXED	HAMIDA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK R KHATUN	SC, ELEM. EDU GA, ASSAM MR. M A SHEIKH (R-9) MS C MEDHI (R-9) MR. P. NAIK SC, FINANCE
	WITH WP(C)/1949/2021	SHEIKH MEHBUB ALOM Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
	WITH WP(C)/2083/2021	SHAH ALOM SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM
21	WP(C)/1068/2024 FIXED	HARENDRA DEV SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR S HOQUE MS. A BORUAH MR. M DEKA MS. E SIDDIQUI	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
22	WP(C)/1871/2024 CAVT. NO.02702/024, FIXED	CHABIRAN NESSA AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU GA, ASSAM MR B BURAGOHAJ MR M AHMED (R-7) MR A ALIM SK(R-6) A. K. KANU (R-7) FOR CAVEATOR
23	I.A.(Civil)/1980/2024 FIXED in WP(C)/674/2024 WITH WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IIT
	WITH I.A.(Civil)/1163/2024 in WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.
	WITH I.A.(Civil)/1162/2024 in WP(C)/879/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
24	WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1162/2024 in WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
25	WP(C)/2523/2024 FIXED	DR. PRADIP CHANDRA DEKA Versus TEZPUR UNIVERSITY AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MS. B DEVI MR. M SARMA	MR. S C KEYAL
26	WP(C)/2932/2024 FIXED	ASIR UDDIN AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R ISLAM S HOQUE	SC, ELEM. EDU GA, ASSAM SC, SSA
ORDERS				
27	Review.Pet./116/2023 WITH WP(C) 278/2022(D/O), FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, SEC. EDU.

28	WITH WP(C)/4580/2023	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. A DEKA (r-5) SC, SEC. EDU.
	WITH I.A.(Civil)/3017/2023 in WP(C)/4580/2023	JAHANGIR SHEIKH, Versus MONOWAR HUSSAIN AND 4 ORS.	MR. A DEKA MS L HMAR	MR. I H SAIKIA SC, SEC. EDU.
29	WP(C)/477/2023 WP(C) 2746/23(D/O), FIXED	AMINUR ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, ELEM. EDU MR. A RAHMAN (R-5)
30	WP(C)/4893/2019 PART-HEARD, FIXED	ABDUL AZIZ KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. P K TIWARI MR. M SARMA MR. A R GOGOI	MR. M K CHOUDHURY SC, FCSCA GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ
31	WP(C)/6411/2014 CAVT. NO.349/2/014 FIXED	SMTI GITA RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.P KHATANIAR MS. K SAIKIA MS. K SAIKIA MS. N DEY MS.B BARUAH MR B P BORAH	FOR CAVEATOR SC, HIGHER EDUCATION MR.S K MUKTAR
32	WP(C)/6534/2014 FIXED	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR K P PATHAK MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed Mr. A Baruah	MR.B D KONWAR MR.A SARMA MR.D MOZUMDER(R-3) MR D K DAS(R-7) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MR H BETALA(R-7) MR C KUMAR (R-7) MR. P. J. PHUKAN, SC, G U MR. R K AGARWALA(R-7) SC, HIGHER EDUCATION MR.M K MISHRA MRS.J M KONWAR
	WITH I.A.(Civil)/505/2022 in WP(C)/6534/2014	LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed	SC, HIGHER EDU MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MRS.J M KONWAR MR.M K MISHRA SC, HIGHER EDUCATION
33	WITH WP(C)/7304/2019	LOKMAN ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM A A BEGUM Mr. A Baruah	SC, HIGHER EDU MR D K DAS(R-5) MR H BETALA(R-5) MR C KUMAR(R-5) MR. P.J. PHUKAN, SC, G U MR. R K AGARWALA(R-5)

34	WITH WP(C)/4137/2022	LOKMAN ALI Versus THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR. P J PHUKAN MR D K DAS(R-12) MR. R K AGARWALA (R-3) MR J H SAIKIA MS. M D BORAH MR H BETALA(R-12) MR C KUMAR(R-3,12) MR R B GOSWAMI
35	WITH WP(C)/4772/2022	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MS. N SHYAMAL MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR D K DAS (R-5) MR. R K AGARWALA (R-3) MR J H SAIKIA MR H BETALA (R-5) MR C KUMAR MR C KUMAR MR. P.J. PHUKAN, SC, G U
36	WP(C)/2177/2021 FIXED	JIMPI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)
	WITH I.A.(Civil)/1070/2021 in WP(C)/2177/2021	HEM CHANDRA RABHA Versus JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
37	WITH WP(C)/7626/2022	JIMPI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, ELEM. EDU SC, SCERT, ASSAM
38	WP(C)/187/2022	ANIMA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
39	WP(C)/228/2023 FIXED	MEHTAB JAMAL B.ED COLLEGE OF TEACHER EDUCATION Versus THE UNION OF INDIA AND 3 ORS	MR. B J GHOSH ANACLATAS AHMED	C.G.C. SC, N C T E
40	WP(C)/5493/2023	NILOY DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MRS. R MAHANTA	SC, SEC. EDU. SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 29/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
9)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
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13)	MR. A MANNAF	27-08-2024	To	13-09-2024
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15)	MR. S B PRASAD	29-08-2024	To	05-09-2024
16)	MR. R ALI	01-09-2024	To	10-09-2024
17)	MR. R K D CHOUDHURY	28-08-2024	To	29-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,29th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2185/2024 FIXED	AJOY PAUL Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
ADMISSION				
2	Crl.Pet./376/2021 WITH LCR 1 FILE(SCANNED COPY), FIXED	SIBANI CHANDA Versus DIPTADEEP CHAKRABORTY	MR. P K DEKA MRS. S ROY MS P SHILL	
3	Crl.A./299/2022 FIXED	MAHENDRA KALITA Versus MD. RAMJAN ALI	MS. N S THAKURIA MR. G K THAKURIA	MR. M U MONDAL MR. M H BARBHUYAN MR. M R BARBHUIYA
ORDERS				
4	Crl.A./131/2021 WITH LCR 5 FILES, FIXED	SULTAN MAMUD Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR A ISLAM (R-3) MR. S NEOG (R-2) MS. S G BARUAH (R-2) MR. B BORGHAIN (R-2) PP, ASSAM
5	CRL.A(J)/49/2023 4 Y 10 M 14 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-1, FIXED	BULBUL BHUMIJ Versus THE STATE OF ASSAM	MR. KAUSTUV PRAKASH PATHAK (AMICUS CURIAE)	MS. M K BROWN, AMICUS CURIAE R-2 PP, ASSAM
6	I.A.(Crl.)/1129/2023 WITH LCR 4 FILES, FIXED in Crl.A./428/2023 WITH Crl.A./428/2023	IBRAHIM ALI AND ANR. Versus THE STATE OF ASSAM AND ANR. IBRAHIM ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR. T AHMED MS S PATAR MR. A T SARKAR S BORGHAIN MS. B DEVI MR. T AHMED MR BAPLU CHAKMA MS S PATAR	PP, ASSAM PP, ASSAM PP, ASSAM MS. A THAKURIA (R-2)
7	Crl.A./115/2024 WITH OFFICE NOTE, LCR 4 FILES, B/O	SHAHJAHAN HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
8	Crl.A./141/2024 WITH LCR 4 FILES, OFFICE NOTE, B/O WITH I.A.(Crl.)/446/2024 in Crl.A./141/2024	DIPAK KUMAR BHAGAT Versus THE STATE OF ASSAM AND ANR. DIPAK KUMAR BHAGAT Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM PP, ASSAM

9	Review.Pet./149/2024 WP(C) 10335/2018(D/O)	DIPTIMAN BATHARI AND 4 ORS. Versus THE N C HILLS AUTONOMOUS COUNCIL HAFLONG AND 9 ORS.	MR. S D PURKAYASTHA MS S.S.BORA	SC, ELEM. EDU SC, FINANCE
10	I.A.(CrI.)/233/2024 FIXED in CrI.Rev.P./1466/2024 WITH CrI.Rev.P./1466/2024 (Filing Number)	PRABODH BHATTA Versus SWAPNA ROY	MR H BETALA	MR. R RAHMAN MR. MAYUR DAS
11	CrI.Pet./625/2024 WITH LCR 2 FILES, FIXED	PRABODH BHATTA Versus SWAPNA ROY (B)	MR H BETALA	
12	I.A.(CrI.)/746/2024 WITH CLR 3 FILES(SCANNED COPY), B/O in CrI.A./8589/2021 WITH CrI.A./8589/2021 (Filing Number) WITH CrI.L.P./22/2021	UNION OF INDIA Versus TAPAN TALUKDAR, UNION OF INDIA Versus TAPAN TALUKDAR E UNION OF INDIA Versus TAPAN TALUKDAR	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH MR T BORA MR. B K DAS MR H P GUWALA MR. B K DAS MR. B K DAS	
13	CrI.Pet./889/2024 FIXED	HARI PRASAD DAS Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD	PP, ASSAM
HEARING				
14	CrI.Rev.P./183/2011 WITH LCR	JAMAL UDDIN and 3 ORS Versus THE STATE OF ASSAM and ANR	MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED	PP, ASSAM
15	CrI.Rev.P./186/2011 WITH LCR	MD. PUTUL ALI Versus THE STATE OF ASSAM AND ORS	MS.S B CHOUDHURY MR.S K DAS MS.S CHAKRABORTY	MRM RAHMAN PP, ASSAM
16	CrI.Rev.P./195/2011 WITH LCR 4 FILES	BINOD MANDAL Versus THE STATE OF ASSAM	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.B DEKA MR.H L MAURYA	PP, ASSAM
17	CrI.Rev.P./199/2011 WITH LCR 4 FILES	MD. INSAN ALI Versus THE STATE OF ASSAM	MR.R ISLAM MR.M HUSSAIN MR.B SINHA	PP, ASSAM
18	CrI.Rev.P./206/2011 WITH LCR 3 FILES	SUNIL MONDAL Versus THE STATE OF ASSAM	MR.J K PARAJULI MR.D TALUKDAR MRS.N S PARAJULI	PP, ASSAM
19	CrI.Pet./770/2013 WITH CrI.M.C./100/2014 in CrI.Pet./770/2013	DANDI NATH CHOUDHURY Versus THE STATE OF ASSAM and ANR DR.MRS STUTI DEKA Versus DANDI NATH CHOUDHURY and ANR.	MR.N DUTTA MR.B M CHOUDHURY MR.P MAHANTA MRD P SAHU MS.M DEV MS.S BORA MS.P DEB	MS.M DEV MS.S BORA PP, ASSAM MS.P DEB MS.N DEB
20	CrI.Pet./811/2013 WITH LCR	RATANLAL BHATI Versus STATE OF ASSAM	MR.O P BHATI MR.T C DAS MRD MONDAL MR.J BHATI MR.H K BORA	PP, ASSAM
21	CrI.Pet./837/2013 WITH LCR 2 FILES	MD. KAMRUL ISLAM Versus THE STATE OF ASSAM and ANR	MR.S S DEY MR.S BANIK MR.S K ROY	PP, ASSAM

22	Crl.Pet./840/2013 WITH LCR	M/S S.S. INDUSTRIES and 2 ORS. Versus THE UNION OF INDIA and 3 ORS	MR.R THAKURIA MR.L P SHARMA MR.S CHAKRABARTY	MR.K K NANDI C.G.C. MR.R ALI MS.H TERANGPI SC, E S I ASSTT.S.G.I.
23	Crl.Pet./845/2013 WITH LCR	NAKUL CHANDRA DUTTA Versus THE STATE OF ASSAM and ANR	MS.R BEGUM MRU SARMA MR.A N I HUSSAIN DR.G LAL MRS.U ZEEHAM	PP, ASSAM
24	Crl.Pet./939/2013	MD. LAL MAHMUDUR RAHMAN Versus THE STATE OF ASSAM and ANR.	MR.R SARMA MR.A DEB MR.I H SAIKIA MR.K K GOSWAMI	MR.S C KEYAL MS.P BARUAH PP, ASSAM MR.K HAZARIKA
25	Crl.Pet./940/2013 WITH LCR	SMTI MONIMALA BORAH Versus SRI SRI NABAGRAHA DASHA MAHAVAIIDYA KALIMANDIR	MR. N ALAM MR.S U AHMED	MR.B CHAKRABORTY MR.D SARMAH MS.S SARMA
26	Crl.Pet./956/2013 WITH LCR	GHANA KANTA DAS Versus SMTI PUTALI DAS	MS.N S THAKURIA MR.D S DEKA MR.G K THAKURIA	MR.K BARUAH MR.R S MISHRA
27	Crl.Pet./962/2013 WITH LCR	JITEN CHANDRA HAZARIKA and 3 ORS Versus SMTI JUTIKA GOSWAMI	MR.B D DAS MR.H K SARMA MR. D NATH MR.S DUTTA	MR.A SAHAD MR.U N CHETIA MR S KHOUND MR.U K BORAH
28	Crl.Pet./965/2013 WITH LCR	KABINDRA DAS Versus THE STATE OF ASSAM AND ANR	MR.J I BORBHUIYA MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MS.F BEGUM	MR.P K SARMA MS.B BHUYAN PP, ASSAM
29	Crl.Pet./12/2014 WITH LCR	RAJESH BHATIA Versus THE STATE OF ASSAM and ANR	MR.R MAZUMDAR MS.P R MAHANTA MR.S R GOGOI MR.A BORGOHAIN	MR.R MAJUMDAR PP, ASSAM MR.P K SHARMA

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LEAVE NOTE OF ADVOCATES FOR 29/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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[For Thursday,29th August 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3559/2024 PART HEARD, FIXED	TRIMURTI ANUSUSHITA JATI SIKHITA NIBONUWA SELF HELP GROUP AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. H BURAGOHAIN MS. S NATH MR. C AGARWAL	GA, ASSAM MR R DHAR (r-9) MR. B PEGU (r-9) SC, FISHERY
	WITH			
2	WP(C)/3558/2024	NATUN GOTONGA R H SELF HELP GROUP AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. H. BURAGOHAIN MS. H BORAH MS. S NATH MR. C AGARWAL	GA, ASSAM MR R DHAR (r-9) MR. B PEGU (r-9) SC, FISHERY
	WITH			
3	WP(C)/3560/2024	DILIP HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS	MR. H. BURAGOHAIN MS. H BORAH MS. S NATH MR. C AGARWAL	GA, ASSAM MR R DHAR (r-9) MR. B PEGU (r-9) SC, FISHERY
	WITH			
4	WP(C)/3561/2024	M/S BRAHMAPUTRA PART-I MEEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 8 ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH MS. S NATH MR. C AGARWAL	GA, ASSAM MR R DHAR (r-9) MR. B PEGU (r-9) SC, FISHERY
	WITH			
5	WP(C)/3731/2024	DIGHALIA SINGRAJAN MEEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. H. BURAGOHAIN MS. H BORAH MS. S NATH MR. C AGARWAL	GA, ASSAM SC, M A C SC, FISHERY
	WITH			
6	WP(C)/3971/2024	DIPANKAR DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 13 ORS	R M BAROOAH	GA, ASSAM MR. P SHARMA MR. S BORTHAKUR
	WITH			
7	WP(C)/6359/2016 B/O	M/S. RIVER VALLEY TEA COMPANY PRIVATE LIMITED and ANR. Versus TEA BOARD OF INDIA and 3 ORS	MR.M K CHOUDHURY MR.A BARKATAKI MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR. S C KEYAL MR. N J GOGOI (SC, TEA BOARD)
	WITH			
8	WP(C)/6106/2019 FIXED	ASHIT KR. DEB Versus THE STATE OF ASSAM AND 3 ORS.	DR. P K GOSWAMI	SC, GMC

9	WP(C)/3877/2021 FIXED	M/S VISION ISPAT PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	MR A KALITA(SC, INDUSTRIES AND COMMERCE DEPT.) MR H GUPTA (r-1) ASSTT.S.G.I. SC, NEDFI
10	WP(C)/5417/2022 FIXED	M/S HAWKS LABORATORY Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS N NEWME	SC, INDUSTRIES AND COMMERCE SC, HEALTH SC, ASIDC
11	WP(C)/7891/2022 FIXED	PREMADA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA	SC, EXCISE DEPTT.
12	WP(C)/774/2023 FIXED	PANCHGRAM FISHERY COOPERATIVE SOCIETY LIMITED AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM MR. P SARMA, SC, AFDC (R-1 TO 4) MR. A S TAPADER (R-6) MR M AHMED (R-6)
13	WP(C)/1811/2023 FIXED	MD. MANJUR ALAM Versus THE STATE OF ASSAM AND 6 ORS	MR S HOQUE	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
14	WP(C)/6596/2023 FIXED	M/S S H ENTERPRISE Versus INDIAN OIL CORPORATION LTD AND 3 ORS	MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO MS A DAS MS. L WANGSA	SC, I O C
WITH				
15	WP(C)/3804/2023	M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO	MR. K N CHOUDHURY (r- 1,2,3) MISS. R R KAKATI (r-1,2,3) MR. D J DAS (r-1,2,3) MS N MAHANTA (r-1,2,3)
WITH				
I.A.(Civil)/3307/2023 in WP(C)/3804/2023				
16	WP(C)/1750/2024 FIXED	M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI	MR. K N CHOUDHURY N GAUTAM
17	WP(C)/1794/2024 FIXED	GOURPADA ROY AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S D PURKAYASTHA MS S.S.BORA	GA, ASSAM
18	WP(C)/4011/2024 FIXED	NABA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	SC, PWD SC, EDU
18	WP(C)/4011/2024 FIXED	SAYEED HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, APDCL
ORDERS				
19	Cont.Cas(C)/138/2023 FIXED	VILIEBEI MERU Versus TENSING RONGPI	MR. S C BISWAS MRS. R RONGMEI MS. S DEVI MS. K L R YANTHAN MR. A ULLAH MS. U NANDA	MR J CHUTIYA MR M S DEORI MS. S KEMPRAI
20	WP(C)/4034/2024 FIXED	M/S BADRI RAI AND COMPANY Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA	GA, ASSAM SC, PWD
HEARING				
21	WP(C)/2086/2020 PART-HEARD, FIXED AT 2:00 P.M.	OIL INDIA LTD. Versus THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.

	WITH I.A.(Civil)/960/2021 in WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA Versus OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
22	WITH WP(C)/8150/2017	OIL INDIA LTD. Versus THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.
23	WP(C)/2676/2016	THE MANAGEMENT OF NF RAILWAY Versus ASSISTANT LABOUR COMMISSIONER CENTRAL and ANR.	C.G.C. MR.D K DEY MRS.A DASS	MS. A GAYAN (R-1) MR. A SAHA (R-2)
24	WP(C)/4378/2016 WITH LCR	THE WORKMEN OF BORAJAN TEA ESTATE Versus THE MANAGEMENT OF BORAJAN T.E. and ANR.	MR.A K HALOI MS.J R THAKUR MR.S CHAKRABARTY MR.A THAKUR	MR. M. CHOUDHURY(R-1) MR. D. DOLEY (GOVERNMENT ADVOCATE (R-2) MR. N. J. CHOUDHURY(R-1) MR. P. K. MUNIR (R-1) MR. M. K. MISHRA (R-1)
25	WP(C)/3719/2017 FIXED	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOUND(R-5) MR.D DAS Sr.Adv.R-5
26	WP(C)/6540/2018 FIXED, WITH LCR	MANGRA ETWA Versus THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)
27	WITH WP(C)/2996/2018	THE MANAGEMENT OF BOGAPANI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)
28	WP(C)/2933/2020 WITH LCR 3 FILES, AFFIDAVIT FILE 2 NOS., CAVT./246/2020	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) Versus THE UNION OF INDIA AND 2 ORS	MR. K R BOROOAH	MR. L C DEY MR H Dey ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 29/08/2024

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2)	MR S SARMA	16-07-2024	To	15-09-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/8771/2018 FIXED	MINATI RAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR	GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (R-7) MR. S ALI (R-7) SC, HEALTH MR. H KAKATI
HEARING				
2	Co.App./4/2016 CAVT. NO. 1393/2015 PART-HEARD, FIXED	BURAGOHAIN TEA COMPANY LIMITED and ANR Versus UNION OF INDIA and ANR	MR.A ROY MR.A K SAHEWALLA MR.A CHETIA MR.R BANERJEE	MR.J ROY MR B KAUSHIK (R-2) MR. S HAZARIKA (R-2) MS A M DCOSTA (R-2) ASSTT.S.G.I. FOR CAVEATOR MS.S KAKATI
3	WITH Co.App./3/2016 CAVT. NO. 1293/2015	SHARMILA VIJAY SHETTY Versus BURAGOHAIN TEA COMPANY LIMITED and ANR	MR.J ROY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA MS.S KAKATI	MR.A CHETIA MR.A SAHEWALLA FOR CAVEATOR
4	WP(C)/7040/2017 WITH LCR	RULIZA KHATUN Versus THE UNION OF INDIA and 3 ORS	MR. A R SIKDAR MR. A ALI MR. K I MAZUMDER	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/7050/2017 WITH LCR	ANJU RAY @ ANJU RANI DUTTA Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.I HUSSAIN MS.J BORA MS.K L R YANTHAN	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/7074/2017 WITH LCR	BIMAL SARKAR Versus THE UNION OF INDIA and 3 ORS	MR.P S DEKA MR.B K BHAGAWATI MS.P DAS MS.A CHAKRABORTY	GA, ASSAM(R2-4) ASSTT.S.G.I.R1
7	WP(C)/7081/2017 WITH LCR	MUZAM ALI @ MUZAMMIL HOQUE Versus THE UNION OF INDIA and 10 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM(R-2-11) ASSTT.S.G.I.(R-1)

8	WP(C)/7092/2017 WITH LCR	ASARUDDIN SK Versus THE UNION OF INDIA and 3 ORS	MR.P C DEY MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/7195/2017 WITH LCR	MUSSTT. HAMIDA KHATUN Versus THE UNION OF INDIA and 4 ORS	MS.S B CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/7353/2017 WITH LCR	SAIBANI NESSA @ SHAIBANI KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.B HUSSAIN MR.A K HUSSAIN	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/7390/2017 WITH LCR	MOSLEM UDDIN @ MUSLIM ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.N AHMED MR.A KALAM	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/7517/2017 WITH LCR	SOIDUR RAHMAN @ SAHIDUR RAHMAN Versus THE UNION OF INDIA and 3 ORS.	MR.D BARMAN MR.M HUSSAIN MR.K RAHMAN MR.A ZAHID	GA, ASSAM ASSTT.S.G.I.
13	WA/208/2018 FIXED	MAMANI PATAR Versus SMT ARUNA PATOR AND 4 ORS	MR. B C DAS MR. J H SAIKIA	MR D DAS (R1) MR R CHAKRAVORTY (R1) MR. S S ROY (R2-R5) MR. S BORTHAKUR (R2-R5) MS. S KAKATI (R2-R5) MR. M CHALIHA (R1)
	WITH I.A.(Civil)/4143/2018 in WA/208/2018	SMT. ARUNA PATOR Versus SMTI. MAMANI PATAR AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	MR. S BORTHAKUR
14	WP(C)/1864/2020 WITH LCR	RUMENA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH WP(C)/6290/2022	MUSSTT RUMENA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR M J QUADIR MR. K MIRA MR. F RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	Review.Pet./13/2022 WITH LCR, IN WP(C)/7598/2018 (D/O)	JAMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN MS. F H AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	Review.Pet./57/2022 IN WP(C)/6521/2018 (D/O)	JAMAL UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. M HASAN MR. M R SODIAL MS. S Z HAYAT MS. B H SHIRIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 29/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
9)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
10)	MR. O P BHATI	23-08-2024	To	31-08-2024

11)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
12)	MR. D P BORAH	27-08-2024	To	31-08-2024
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15)	MR. S B PRASAD	29-08-2024	To	05-09-2024
16)	MR. R ALI	01-09-2024	To	10-09-2024
17)	MR. R K D CHOUDHURY	28-08-2024	To	29-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,29th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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TO BE SPOKEN TO

1	RSA/11/2011 BY SLIP	SMT. PHULESHWARI MALI and 6 ORS, Versus SATYA DAS and ANR,	MR. O P BHATI MR T C DAS MR. P SARMA	MRG P BHOWMIK MR.P P DAS MS.J PURKAYASTHA MR. B D DEKA MR.C K S BARUAH MS.A DEY MR. M DAS N CHAUDHURY MR.B BHATTACHARJEE MR.B BHATTA
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LEAVE NOTE OF ADVOCATES FOR 29/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/5397/2012 FIXED	RAM MURTI ROY Versus THE SAINIK SCHOOL SOCIETY and 3 ORS.	MSB DEVI MR.S SARMA MR.G GOSWAMI MR.H K DAS	MR.N BARUA C.G.C. MRS. A GAYAN ASSTT.S.G.I.
2	WP(C)/6293/2015 FIXED	MR. BINU D, Versus THE UNION OF INDIA and 5 ORS	MR.A K PURKAYASTHA MR.V K CHOPRA MR.S K SINGH	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.
3	WP(C)/6884/2015	SURENDRA NATH DAS Versus THE ASSAM STATE ELECTRICITY BOARD and 3 ORS	MR.Y S MANNAN MS.R AKHTAR MS.S GOHAIN	SC, A S E B
4	WP(C)/6973/2015	MRS. SANGEETA KORMEL YADAV Versus UNION OF INDIA and 4 ORS,	MR.S BANIK	MR.S C BISWAS(R-5) C.G.C. MS.K L R YANTHAN(R-5) MR.C K S BARUAH MR. S BISWAS(R-5) MS.A DASR-2and5 MS.T BORA(R-5) ASSTT.S.G.I.
5	WP(C)/6999/2015	SRI BASUDEV GHOSH Versus THE STATE OF ASSAM and 4 ORS.	MR.A DASGUPTA MS.B DAS MRA KUNDU MR.R SARKAR	GA, ASSAM MR.A R SIKDAR(R- 3&4) MS.M BHATTACHARJEE(R-5) MS.S PARVEEN(R-3) MR.N AHMED(R-4) MR. M KHANR- 3and4 MR.M H TALUKDAR(R-3&4)
ADMISSION				
6	WP(C)/8135/2022 FIXED	JAMINI TALUKDAR Versus THE STATE BANK OF INDIA AND 6 ORS.	MR P K GOSWAMI MR B P BORAH MR K TALUKDAR MR P J DUTTA MR. S D ROY	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
7	WP(C)/5524/2023 B/O	PRANAB SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR D BARMAN	GA, ASSAM SC, FINANCE

8	WP(C)/1590/2024 FIXED	AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE Versus THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM
9	WP(C)/3363/2024 FIXED	PREMA BHADRA HASNU Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	GA, ASSAM SC, APGCL
10	WP(C)/4115/2024 FIXED	BABLU DEY Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHOUDHURY MR S ISLAM	SC, FOREST
HEARING				
11	WP(C)/854/2016 FIXED	BASUDEV DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.J ABEDIN MR.A M BUZARBARUAH MR. U K NAIR (Sr. Adv) MR.D A KAIYUM MR S BORTHAKUR MR.A AHMED MR S DAS MR. D GOGOI	GA, ASSAM MR.H K MAHANTA MR. S K MEDHI (R-8) MR.S SARMA SC, PERSONNEL DEPT. SC, SSA
12	WP(C)/5008/2017 FIXED	LALIMIYA CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	GA, ASSAM
13	WP(C)/4276/2018 FIXED	BHARAT THAKUR Versus UNION OF INDIA AND 2 ORS.	MR. A K SHARMA MS. A DAS	MRS. A GAYAN (CGC) ASSTT.S.G.I.
14	WP(C)/5948/2018	MAHALLE MANOJ JANARDAN Versus THE UNION OF INDIA AND 3 ORS.	MR. D BARUA MR M H AHMED MRS. B CHAKRABORTY I AMIN MS. K BORKATAKI	ASSTT.S.G.I.
15	WP(C)/2529/2022 FIXED	RAMENDRA LAL BISWAS Versus THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, AG (A AND E) GA, ASSAM SC, FINANCE
16	WP(C)/4489/2022 FIXED	TRILOSON BORO Versus THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS. S DEVI MS A AFREEN	GA, ASSAM
17	WP(C)/5452/2022	HARENDRA NATH ROY Versus UNION OF INDIA AND 5 ORS.	MS S BORA	MR. K GOGOI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 29/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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17)	MR. R K D CHOUDHURY	28-08-2024	To	29-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Mat.App./13/2021 WITH LCR	XXXXXXX Versus XXXXXXX	MR. S N KRISHNATRAYA	MS F BEGUM MS P DASGUPTA MR S PAUL
2	Mat.App./21/2021 WITH LCR	XXXXXXX Versus XXXXXXX	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR M SAHEWALLA MS. S. TODI	MR S DIFUSA MR N RAY
3	Crl.A./122/2021 WITH OFFICE NOTE, LCR - 1 (ONE) BUNDLE	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM.. SC, NIA	MR. S BORTHAKUR(R-1,2,3 & 4) MS. P BORAH(R-1,2,3 & 4)
4	CRL.A(J)/64/2022 2 Y 3 M 12 D.:WITH LCR - 4 (FOUR) FILES, P.B.- 2, FIXED	SIVA KARMAKAR Versus THE STATE OF ASSAM	MR. A K BHUYAN (AMICUS CURIAE)	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4256/2023	DIBYA JYOTI BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. M SARMA MR. D J DAS N GAUTAM	GA, ASSAM MS SABINA AHMED SC, GHC
HEARING				
2	WP(C)/2797/2014	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY MS. M D BORAH, (R-4 & R-5) MR.S SAMARIA SC, INDUSTRIES
3	WITH WP(C)/2845/2017	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED MR. SURAJIT DAS (R-3,4) MR. P P DAS (R-3,4) MR G CHOUDHURY MR.B GOGOI MS S KAUSHIK SC, INDUSTRIES & COMMERCE SC, TAXES

LEAVE NOTE OF ADVOCATES FOR 29/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2560/2024	ABUDL ALI @ KHORU Versus THE STATE OF ASSAM	MR A H AHMED MR. S I TALUKDAR	PP, ASSAM
2	Bail Appln./2563/2024	SAJIDA KHATUN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
3	Bail Appln./2566/2024	NITISH KUMAR Versus STATE OF ASSAM	MR KUTUB ALI MR D J DEKA MS A AFREEN	PP, ASSAM
4	Bail Appln./2569/2024	SUKHINATH BHUMIK @ BHOWMICK Versus STATE OF ASSAM	MR. B HALDAR MR B DEORI MS S. BASAK	PP, ASSAM
5	Bail Appln./2570/2024	MD. MUZIM HUSSAIN Versus STATE OF ASSAM	MR. K K DEKA MS D RABHA	PP, ASSAM
6	Bail Appln./2572/2024	NAWEEN KUMAR MISHRA Versus THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	PP, ASSAM
TOP OF THE LIST				
7	RFA/29/2010 PART-HEARD, FIXED, WITH LCR	ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS Versus ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS	MR.K K MAHANTA MS.D J BORAH MD. M H CHOUDHURY MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.M DEORI MR.K SINGHA MS.M DUWARAH MS.S KHAN MR MONZUR K CHOUDHURY (p-10,11) MR. P CHAKRABORTY (p- 10,11) R. BARUAH (p-10,11) MR. S N AHMED (p-10,11)	MR.S K GHOSH MR.S P CHOUDHURY

WITH
[CO/2/2011](#)
in RFA/29/2010

BIKASH BHUIYA and 3 ORS,
Versus
MD. REDWANUL HOQUE LASKAR and
ORS,

WITH
[MC/3456/2013](#)
in RFA/29/2010

MD.REDWANUL HOQUE LASKAR and ORS
Versus
BIKASH BHUIYAN and 2 ORS

WITH
[I.A./282/2015](#)
in RFA/29/2010

ON THE DEATH OF MD AINUL HOQUE LASKAR @ ANSARUL HOQUE LASKAR HIS LEGAL HEIRS - SULTANA BEGUM LASKAR
Versus
BIKASH BHUIYAN and 2 ORS

MR.K K MAHANTA
MS.D J BORAH
MS.L N CHOUDHURY
MD.M H CHOUDHURY
MR.B U LASKAR
MS.M DEORI
MR.K SINGHA
MS.M DUWARAH
MS.S KHAN

MR.S C KEYAL
MR.S K GHOSH
MR.S P CHOUDHURY

WITH
[I.A.\(Civil\)/1856/2017](#)
in RFA/29/2010

BIKASH BHUIYAN and 2 ORS
Versus
ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS

MR.S C KEYAL
MR.S K GHOSH
MR.S P CHOUDHURY

MR.K K MAHANTA
MS.D J BORAH
MS.L N CHOUDHURY
MD.M H CHOUDHURY
MR.B U LASKAR
MS.M DEORI
MR.K SINGHA
MS.M DUWARAH
MS.S KHAN

WITH
[I.A.\(Civil\)/282/2022](#)
in RFA/29/2010

ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR
Versus
ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS 1.1) SHUKLA BHUIYA

MD. M H CHOUDHURY
MR MONZUR K
CHOUDHURY
MR. P CHAKRABORTY
MR. S N AHMED

MOTION

- 8 [Crl.Pet./1052/2024](#) LOHIT BULBUL
Versus
THE STATE OF ASSAM AND ANR
- 9 [Crl.Pet./1053/2024](#) PARASHURAM DAS @ SIMANTA DAS
Versus
THE STATE OF ASSAM
- 10 [Crl.Pet./1054/2024](#) PANKAJ GOGOI
Versus
THE STATE OF ASSAM AND ANR
- 11 [AB/2252/2024](#) YASMIN BEGUM @ YASMIN SULTANA
Versus
THE STATE OF ASSAM
- 12 [AB/2253/2024](#) AMIRAN NESSA AND ANR
Versus
THE STATE OF ASSAM
- 13 [AB/2254/2024](#) RAJIM ALI AND ORS
Versus
THE STATE OF ASSAM
- 14 [AB/2257/2024](#) MD ILIAS AHMED AND 6 ORS.
Versus
THE STATE OF ASSAM
- MR. D BORA
- MR. B M CHOUDHURY
MR. U CHOUDHURY
- MR. S MUNIR
MR. S RANA
- MD. I HUSSAIN
- MR. A BHATTACHARYA
MS. K MALAKAR
MR. A BHATTACHARJEE
MR S PAUL
- MR. KHAIRUL ISLAM
J S AHMED
- MR. B CHOWDHURY
MR. S R ISLAM
- PP, ASSAM
- PP, ASSAM
- PP, ASSAM
- PP, ASSAM
- PP, ASSAM
- PP, ASSAM
- PP, ASSAM

ADMISSION

- 15 [Crl.Pet./82/2021](#)
WITH LCR (ONE FILE). FIXED.
- SIDDEK AHMED @ SIDDEQUE AHMED
Versus
THE STATE OF ASSAM AND ANR
- MR. A M BORA
MR. D GOGOI
MR. V A CHOWDHURY
- MR. B M CHOUDHURY
MR K UDDIN (R-2)
MR. A K AZAD (R-2)
MR. U CHOUDHURY
PP, ASSAM

16	Tr.P.(CrI.)/46/2023 FIXED	MAINUL ISLAM AND ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K TALUKDAR MR S ISLAM A BEGUM	MR H R CHOUDHURY (R-3) S. TALUKDAR (R-3) PP, ASSAM
17	CrI.A./271/2024	PHANINDRA SAIKIA AND 4 ORS Versus THE STATE OF ASSAM	MR Z KAMAR MR A SHORIF MR S J CHOUDHURY	PP, ASSAM
	WITH I.A.(CrI.)/799/2024 in CrI.A./271/2024	PHANINDRA SAIKIA AND 4 ORS Versus THE STATE OF ASSAM	MR Z KAMAR MR A SHORIF MR S J CHOUDHURY	PP, ASSAM
18	CrI.A./272/2024	BIDYUT KR DAS AND 4 ORS Versus THE STATE OF ASSAM	MR. BISWAJIT TALUKDAR	PP, ASSAM
	WITH I.A.(CrI.)/800/2024 in CrI.A./272/2024	BIDYUT KR DAS AND 4 ORS Versus THE STATE OF ASSAM	MR. BISWAJIT TALUKDAR	PP, ASSAM
19	CrI.A./275/2024	PRITY DAS AND 4 ORS Versus THE STATE OF ASSAM	MR Z KAMAR MS N BEGUM MR S SARMAH	PP, ASSAM
	WITH I.A.(CrI.)/804/2024 in CrI.A./275/2024	PRITY DAS AND 4 ORS Versus THE STATE OF ASSAM	MR Z KAMAR MS N BEGUM MR S SARMAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./2411/2024 FIXED	KHAIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
<u>BAIL HEARING</u>				
21	AB/4243/2023 FIXED	ABINASH DAS Versus STATE OF ASSAM	MR. B K DAS MS. P DAS	MR M AHMED MD A ISLAM PP, ASSAM
22	AB/1148/2024 FIXED	NIRANJAN DEKA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM
23	AB/1344/2024 FIXED	DR NABO KUMAR PEGU @ NABA PEGU Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
24	AB/1401/2024	INTAZ ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
25	AB/1568/2024 FIXED	REZAUL ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
26	AB/1618/2024 FIXED	MOFIZUL HOQUE @ MANJIL HOQUE Versus STATE OF ASSAM	MR P KATAKI MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	PP, ASSAM
27	AB/1684/2024 FIXED	RAMJIT CHAUHAN Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
28	AB/1821/2024 FIXED	RAUSHAN FATIMA Versus THE STATE OF ASSAM	MS. P AHMED N. UDDIN SK ABDULLAH	
29	AB/1839/2024 FIXED	SMTI. DEEPTI DHADUMIA Versus THE STATE OF ASSAM	MR. D UPAMANYA MS. I DAS	PP, ASSAM

30	WITH AB/1831/2024	KAVERY DAS Versus THE STATE OF ASSAM	MS. D L DEKA MR. D UPAMANYA MS. I DAS MR. SIDHANT DUTTA	PP, ASSAM
31	AB/1951/2024 FIXED	ABDUL WAHHAB MIAH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
32	AB/2034/2024 FIXED	NABA KRISHNA MAHANTA Versus THE STATE OF ASSAM	MR Z KAMAR MR S J CHOUDHURY	PP, ASSAM
33	AB/2042/2024 FIXED	SAMSUL MUNSHI AND 7 ORS Versus THE STATE OF ASSAM	MR H P GUWALA MR. A BORO	PP, ASSAM
34	AB/2049/2024 FIXED	NRIPEN BORDOLOI Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
35	AB/2055/2024 FIXED	MANJU KHATUN AND ANR Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA S ISLAM	PP, ASSAM
36	AB/2117/2024 FIXED	TAYEB ALI AND ANR Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
37	AB/2119/2024 FIXED	FAJLUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MRS J DUTTA MR. A K AHMED MD A ISLAM	PP, ASSAM
HEARING				
38	RSA/159/2022 PART-HEARD, WITH LCR, FIXED	ASMOT PARAMANIK @ ASMAT ALI PARAMANIK Versus ABDUL BATEN AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ	MR. M U MAHMUD (r-1) MR S H MAHMUD (r-1)
	WITH I.A.(Civil)/3317/2022 in RSA/159/2022	ASMOT PARAMANIK @ ASMAT ALI PARAMANIK Versus ABDUL BATEN AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ	
39	Crl.Pet./919/2013 WITH LCR	SMT. JUNU MAZUMDAR Versus THE STATE OF ASSAM and ANR	MR.A GANGULY	MR.P K BORDOLOI MR A SAIKIA PP, ASSAM MR.N N UPADHAYA PP, ASSAM
40	Crl.Pet./925/2013	SANJEEV KOHLI Versus THE STATE OF ASSAM	MR.A K SHARMA MS.B SARMA MR. M MORE	PP, ASSAM
41	Crl.Pet./38/2014	MALLIKA DEKA Versus HEMEN BARMAN	MR.R C SAIKIA MS.K SAIKIA MS.A GOGOI	MR.P K DAS MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA
42	Crl.Pet./41/2014 WITH LCR	MD AZMAL HUSSAIN SIKDAR Versus THE STATE OF ASSAM and ANR	MRM H AHMED MR.M R CHOUDHURY MR.Z RAHMAN	MR.S M BARUAH MS.R DEKA PP, ASSAM
43	Crl.Pet./56/2014 WITH LCR	ANJIRA KHATUN @ MISS ANZIRA KHATUN and ANR Versus THE STATE OF ASSAM and ANR	MR.F K R AHMED MS. A AHMED MR.M K HUSSAIN MS.S Y AHMED MR.A RAHMAN	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.S KHAN PP, ASSAM
44	Crl.Pet./60/2014	MD RAFIQUE AHMED Versus THE STATE OF ASSAM AND ANR	MS.M DEV MR R CHAKRAVORTY S RABHA MS.N DEB MS.R CHAKRABORTTY MS.P DEV	MR.N CHAKRABORTY PP, ASSAM MR.C GOSWAMI

45	Crl.Pet./66/2014	SMTI PAPORI BORAH BHUYAN Versus JITU BHUYAN	MR.B K SINGH MS.M BHATTACHARJEE MS.A SAIKIA MR.P C BORPUJARI	MRR CHAKRABORTY
46	Crl.A./367/2018 WITH LCR	SRI TAPAN KUMAR HAZARIKA Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MS P DASGUPTA	MR. K K DEY (R2) MR V K BAROOAH (R2) SC, CBI
47	CRL.A(J)/101/2022 2 Y O M 22 D.:WITH LCR 5 FILES, P.B.-1, FIXED	GUNAJIT DAS Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE)	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
9)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
10)	MR. O P BHATI	23-08-2024	To	31-08-2024
11)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
12)	MR. D P BORAH	27-08-2024	To	31-08-2024
13)	MR. A MANNAF	27-08-2024	To	13-09-2024
14)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
15)	MR. S B PRASAD	29-08-2024	To	05-09-2024
16)	MR. R ALI	01-09-2024	To	10-09-2024
17)	MR. R K D CHOUDHURY	28-08-2024	To	29-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,29th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/175/2012 CAVT. NO. 856/2012 (HEARING), WITH LCR, FIXED	BIRENDRA KUMAR SAIKIA Versus AJIT CHANDRA BORA	MR.K N CHOUDHURY MR.M MAHANTA MR.A DHAR MRK K DAS	MR.M K SHARMA FOR CAVEATOR MR.C GOSWAMI
2	RFA/82/2018 CAVT. NO.0591/2018 (HEARING), WITH LCR, FIXED	SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND2 ORS	MR D TALUKDAR MR K K BARUAH	MR. S K GOSWAMI (r-1 to 3) MR. R SHARMA MR. H C SARMA (r-1 to 3) MR H DEKA MS F BEGUM (R1-R3) MD A S ALI (R1-R3) FOR CAVEATOR MR. J OJAH (R1-R3)
	WITH I.A.(Civil)/4078/2019 in RFA/82/2018	SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND 5 ORS	MR D TALUKDAR	MR. A M BARBHUIYA MR. A KHANIKAR
	WITH I.A.(Civil)/107/2024 in RFA/82/2018	PULIN MIKIR AND 2 ORS Versus NALIN MIKIR AND 7 ORS	MR. H C SARMA MR. H C SARMA	MR D TALUKDAR
BAIL HEARING (BA)				
3	Bail Appln./2144/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	IMAN ALI Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K H SAIKIA	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
4	RSA/15/2024 FIXED	JAYANTA KUMAR DAS Versus NILIMA DAS CHOUDHURY AND 6 ORS	MR. M K SARMA MR. A MOBARAQUE S A AKIB	MR. B K SEN MR A HUSSAIN N HASAN
	WITH I.A.(Civil)/259/2024 in RSA/15/2024	JAYANTA KUMAR DAS Versus NILIMA DAS CHOUDHURY AND 6 ORS	MR. M K SARMA MR. A MOBARAQUE S A AKIB	
	WITH I.A.(Civil)/260/2024 in RSA/15/2024	JAYANTA KUMAR DAS Versus NILIMA DAS CHOUDHURY AND 6 ORS	MR. M K SARMA MR. A MOBARAQUE S A AKIB	

ORDERS

5	CRP/137/2019 FIXED	SAFINA KHATUN AND 2 ORS. Versus MOINUR ALI AND 2 ORS.	MR N DUTTA MR. N H MAZARBHUIYAN MR. B D DEKA MS. L WAJEEDA MR. M H SAIKIA R ALI N CHAUDHURY MR A DEKA	
6	CRP(IO)/298/2024 FIXED	SUNITA DAS Versus DILIP KUMAR DEKA	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	
HEARING				
7	RSA/244/2018 P[ART-HEARD, WITH LCR, FIXED	MD KASHEM ALI AND ANR Versus LEGAL HEIRS OF LATE ASIAT ALI	A I AHMED A IKBAL M NATH	MS. R CHOUDHURY (R1.1, R1.5, R1.7, R2, R3.1-R3.4, R4)
8	RSA/303/2016 WITH LCR, FIXED	ON THE DEATH OF MD HABIB DHUNIA HIS LEGAL HEIR OF MD. KASIM DHUNIA ANSARI (SON) AND ORS Versus SRI HARENDRA PRASAD	MR.D BARUAH MS.P HANDIQUE	
9	RSA/302/2017 WITH LCR, FIXED	MD ALIMUDDIN Versus MD DALU MIA and 8 ORS	MR.A C SARMA MR.J AHMED MR.G BHARADWAJ MS.S R SAIKIA MS.M AHMED	MR.A ROSHIDR- 1-7 MS.M R DEVI(R- 1-7) MRS.R CHOUDHURY(R- 1-7)
10	RFA/37/2018 WITH LCR, FIXED	MONURANJAN SINGH Versus ADILUR RAHMAN SAIKIA	MR B BURAGOHAIN MS. S E AHMED MD A A HUSSAIN M AHMED MR. D R GOGOI	MR. S DASGUPTA MR. A SARMA MR. B BARUAH MR. K KALITA MR. S CHOWDHURY MR J LOTHAN MR U RONGPI
	WITH I.A.(Civil)/1260/2018 in RFA/37/2018	MONURANJAN SINGH Versus ADILUR RAHMAN SAIKIA	MS. S E AHMED MR. D R GOGOI	
11	RSA/1/2019 WITH LCR, FIXED	MD OSMAN GANI Versus ON THE DEATH OF SORMAN ALI HIS LEGAL HEIRS HASINA KHATUN AND 5 ORS	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
12	RSA/23/2022 WITH LCR, FIXED	ON THE DEATH OF RAJAT CHATTERJEE HIS LEGAL HEIRS BABLI CHATTERJEE AND ANR. Versus TARA CHAND NAHATA AND 2 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR D SAIKIA
	WITH I.A.(Civil)/2649/2022 in RSA/23/2022	ON THE DEATH OF RAJAT CHATTERJEE Versus TARA CHAND NAHATA AND 2 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR D SAIKIA
13	MFA/83/2022 WITH LCR, FIXED	UNION OF INDIA Versus SMTI LOTIKA RAJBONGSHI and 7 ORS	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS. K L R YANTHAN MS.E SHITIRI MS.L HAZARIKA MS.A DEY	MR.M TALUKDAR(R-1, 2 & 3) MR. M K NATH MR. M K NATH MR.R MAZUMDAR(R-4(ii)) MS.D KALITA(R-1, 2 & 3)
14	FAO/31/2024 WITH LCR, FIXED	E EIGHTEEN.COM LTD AND 2 ORS Versus FITJEE LTD	MR. S SARMA MR D DAS	MR. U HAZARIKA MR. J ROY
	WITH I.A.(Civil)/1359/2024 in FAO/31/2024	E EIGHTEEN.COM LTD AND 2 ORS Versus FITJEE LTD	MR. S SARMA MR D DAS	

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LEAVE NOTE OF ADVOCATES FOR 29/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
9)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
10)	MR. O P BHATI	23-08-2024	To	31-08-2024
11)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
12)	MR. D P BORAH	27-08-2024	To	31-08-2024
13)	MR. A MANNAF	27-08-2024	To	13-09-2024
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15)	MR. S B PRASAD	29-08-2024	To	05-09-2024
16)	MR. R ALI	01-09-2024	To	10-09-2024
17)	MR. R K D CHOUDHURY	28-08-2024	To	29-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Thursday,29th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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WITHDRAWAL

1	WP(C)/1608/2023 B/O	DIPIKA BEZBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
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TOP OF THE LIST

2	WP(C)/7207/2016 PART-HEARD, FIXED	REJIA BEGUM Versus THE STATE OF ASSAM and 2 ORS.	MR. A A MONDAL MR. B ISLAM MR. S HUSSAIN	GA, ASSAM
3	CRP/178/2023 PART-HEARD, FIXED, WITH LCR	RAMESH BARMAN AND 5 ORS. Versus MD. SIRAJUDDIN AHMED	MR. R SARMAH MR. D P BORAH MS. M PAUL MS. S BORO MR B PAUL P JHA	MR. A C SARMA MR G BHARADWAJ MR N BRAHMA

WITH

[I.A.\(Civil\)/1962/2024](#)
in CRP/178/2023

4	WP(C)/6729/2018 FIXED	RAMESH BARMAN AND 5 ORS. Versus MD. SIRAJUDDIN AHMED THE ASSAM TEA PLANTATIONS PROVIDENT FUND AND PENSION FUND PENSIONERS ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS.	MR. R SARMAH MR. R SARMAH MS. M PAUL MR. K PAUL MR D K DEY MR J P CHAUHAN MS. R VERMA MS. A SARMA	MR. A C SARMA MR G BHARADWAJ MR. N C DAS (R-2,3,4) GA, ASSAM
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ADMISSION

5	WP(C)/7216/2016 FIXED	MRS. NILAN GAYARI Versus THE STATE OF ASSAM and 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS. J BORAH MS. A DAS MR. G TAYE MR. P BISWAS	GA, ASSAM
6	WP(C)/7631/2018 FIXED	RAKESH KUMAR SURANA Versus THE STATE OF ASSAM AND 3 ORS.	MR R CHAKRAVORTY MR N DAS MR M CHALIHA	GA, ASSAM SC, REVENUE

7	WP(C)/5539/2021 FIXED	SMTI. ANURADHA BARMAN Versus THE UNION OF INDIA AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND SC, REVENUE	GA, ASSAM MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
8	WP(C)/1797/2023 FIXED	BARAK WARE HOUSE PVT LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	SC, EXCISE DEPTT.
9	WP(C)/2116/2023 FIXED	M/S RAJDEEP DEY Versus BODOLAND TERRITORIAL COUNCIL (BTR) AND 5 ORS.	MR. A SARMA MR J P CHAUHAN	SC, P AND R.D. GA, ASSAM SC, BTC
10	WP(C)/7109/2023 CAVT. NO.11622/023, FIXED AT 2:00 PM	JAHIR UDDIN LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 18 ORS	MR. S BANIK MS F BEGUM	SC, CO OP GA, ASSAM MR M J QUADIR (FOR CAVEATOR) MR. A K HANNAN (FOR CAVEATOR)

ORDERS

11	Cont.Cas(C)/487/2023 FIXED	RANJIT DAS Versus M H CHOUDHURY	MR. S BANIK MR. D. BORAH	MR. S K TALUKDAR
12	I.A.(Civil)/1686/2024 IN WP(C) 249/21(D/O), FIXED in WP(C)/249/2021	MD. SAMSHUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS.	MD. A SAHAD MR. M H ALI MR. M H ALI	GA, ASSAM
13	WP(C)/3860/2024 FIXED	STHENOS CEMENT PRIVATE LTD AND ANR Versus THE STATE OF ARUNACHAL PRADESH	MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	DY.S.G.I. GA, AP
14	WP(C)/3991/2024 FIXED	SKAMORD MINING PVT LTD AND ANR Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS	MR R SENSUA G KAUSHIK	DY.S.G.I. GA, AP
WITH				
15	WP(C)/1104/2022	STHENOS CEMENT PRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH	MR. U K GOSWAMI (C.G.C) ASSTT.S.G.I. GA, AP
WITH				
16	WP(C)/1844/2022	TASSOALLOYS PRIVATE LIMITED AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
WITH				
17	WP(C)/1850/2022	TASSOALLOYS PRIVATE LTD. AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
WITH				
18	WP(C)/1857/2022	TASSOALLOYS PRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
WITH				
19	WP(C)/1861/2022	SKAMORD MININGPRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
WITH				
20	WP(C)/3992/2024	TASSO ALLOYS PVT LTD AND ANR Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS	MR R SENSUA G KAUSHIK	DY.S.G.I. GA, AP
WITH				
21	WP(C)/3994/2024	TASSO ALLOYS PVT LTD AND ANR Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS	MR R SENSUA G KAUSHIK	DY.S.G.I. GA, AP

22	WITH WP(C)/3997/2024	TASSO ALLOYS PVT LTD AND ANR Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS	MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	DY.S.G.I. GA, ARUNACHAL
HEARING				
23	WP(C)/6717/2021 FIXED	SHOWNA SWARGIARY AND 36 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. M SARANIA MD. S U AHMED MS N BISHAYA MR. A I KATHAR MR. N N SARMA	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
24	WP(C)/3482/2022 FIXED	M/S TNS EXPRESS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS	MR. D DAS SR. ADV MR. N N B CHOUDHURY MR. N SARKAR MR K TALUKDAR MR P K BASU MS S SHARMA	MS. B SARMA (C.G.C.) SC, RAILWAY
25	WP(C)/4406/2022 CAVT. NO.07272/022,	MONORANJAN DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM MR D J MEDHI (FOR CAVEATOR)
26	WP(C)/4828/2022	M/S SINGH AND SAIKIA TRANSPORTERS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAUHAN MR D CHUTIA MR. P MAZUMDER	SC, FOREST
27	WP(C)/5161/2022	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC. REVENUE

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LEAVE NOTE OF ADVOCATES FOR 29/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
9)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
10)	MR. O P BHATI	23-08-2024	To	31-08-2024
11)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
12)	MR. D P BORAH	27-08-2024	To	31-08-2024
13)	MR. A MANNAF	27-08-2024	To	13-09-2024
14)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
15)	MR. S B PRASAD	29-08-2024	To	05-09-2024
16)	MR. R ALI	01-09-2024	To	10-09-2024
17)	MR. R K D CHOUDHURY	28-08-2024	To	29-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,29th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2557/2024	HABIBULLAH HOQUE @ HABIBILLAH HAQUE Versus THE STATE OF ASSAM AND ANR	MRS J DUTTA MR. A K AHMED MR A AHMED MD A ISLAM	PP, ASSAM
2	Bail Appln./2558/2024	MD. HAMIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
3	Bail Appln./2559/2024	JITEN KARMAKAR Versus STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
4	Bail Appln./2562/2024	ACHHELEL SAHANI @ AKSHAYLAL SAHANI Versus THE NCB	MR. N DUBEY MS. M DAIMARY MS M AHMED	SC, NCB
5	Bail Appln./2564/2024	MONOHAR ALI Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
MOTION				
6	W.P.(CrI.)/26/2024 FIXED	PRIYANSHU BOIRAGI Versus THE DIRECTORATE OF ENFORCEMENT AND 6 ORS	MR Z KAMAR MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, D o Enforcement GA, ASSAM
7	Crl.Rev.P./326/2024	GOPA DEY Versus HEMANTA SHARMA AND ANR	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
8	Crl.Rev.P./327/2024	PANKAJ LAHKAR Versus THE STATE OF ASSAM AND ANR	MR. R DEKA MR. U SARMA	PP, ASSAM
	WITH I.A.(CrI.)/798/2024 in Crl.Rev.P./327/2024	PANKAJ LAHKAR Versus THE STATE OF ASSAM AND ANR	MR. R DEKA MR. U SARMA	PP, ASSAM
9	Crl.Pet./1049/2024	KIMBOY SINGSON Versus THE STATE OF ASSAM AND ANR	MR. D BHUYAN	PP, ASSAM

10	Crl.Pet./1050/2024	PRANAB JYOTI SUT Versus THE STATE OF ASSAM	MR K THAKUR MS. NANDITA DEVI MR D MEDHI P BHUYAN B ALI SK MS S Y ALAM	PP, ASSAM
11	Crl.Pet./1051/2024	VISHAL DAGA Versus THE STATE OF ASSAM AND ANR	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	PP, ASSAM
12	AB/2246/2024	MD SADULLA AHMED @ SADULLA ALI Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
13	AB/2247/2024	ABU SHAMA @ ABU SHAMA ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MR A K AZAD MR N JAMAL MR. I HUSSAIN	PP, ASSAM
<u>ADMISSION</u>				
14	Crl.A./269/2024	JAYANTA CHABUKDHARA Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY MR. R BARTHAKUR	PP, ASSAM
	WITH I.A.(Crl.)/796/2024 in Crl.A./269/2024	JAYANTA CHABUKDHARA Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
15	Crl.A./270/2024	KABIN KILLINGPI Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/797/2024 in Crl.A./270/2024	KABIN KILLINGPI Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
16	Crl.Pet./607/2024 FIXED	MD. ISLAOUR RAHAMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./1559/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	DALIM SHEIKH Versus THE STATE OF ASSAM	MR S S ALI MR. M HUSSAIN S W HUSSAIN	PP, ASSAM
18	Bail Appln./1793/2024 WITH CASE RECORD(SCANNED COPY)	GURVEER SINGH Versus THE UNION OF INDIA	MRS J DUTTA MR. A K AHMED MS. T A AHMED MD A ISLAM M AHMED	SC, NCB
19	Bail Appln./1857/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ABDUL KHALEK Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED P. GHOSH	MS. T SOM(R-2) MS S ISLAM(R-2) PP, ASSAM
20	Bail Appln./1906/2024 FIXED	MD. HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	PP, ASSAM
21	Bail Appln./1938/2024 FIXED	DAVINDER SINGH AND ANR. Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
22	Bail Appln./1985/2024	MD. SAFIQR RAHAMAN Versus THE UNION OF INDIA	MR U S BORGHAIN MS DIPSY RAJA	SC, NCB
23	Bail Appln./2087/2024	PRANJAL DAS Versus THE STATE OF ASSAM AND ANR	MR. A PAUL	PP, ASSAM

24	Bail Appln./2121/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MEHBOOB AHMED @ SUNIL Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
25	Bail Appln./2154/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SUBOL CH. DAS @ SUBOL CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. A C AZAD	PP, ASSAM
26	Bail Appln./2187/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MEGHAN PASWAN AND ANR. Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
27	Bail Appln./2207/2024 WITH CASE RECORD(SCANNED COPY)	MANJURA KHATUN AND ANR Versus THE STATE OF ASSAM	P. GHOSH	PP, ASSAM
28	Bail Appln./2299/2024 WITH OFFICE NOTE, FIXED	AMAN SAH @ AMAN VERMA Versus THE STATE OF ASSAM AND ANR	MR M Z SHAH MD P RAHMAN	PP, ASSAM
29	Bail Appln./2319/2024 FIXED	ASRAB ALI Versus STATE OF ASSAM AND 2 ORS.	MR N ISLAM	PP, ASSAM
30	Bail Appln./2320/2024 WITH OFFICE NOTE, FIXED	ASIFUR RAHMAN @ ASIKUR @ ASHIFUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	MR. A BARUAH(R-2) MR. J P MORE(R-2) PP, ASSAM
31	Bail Appln./2349/2024 FIXED	JOYNAL ABDIN Versus THE STATE OF ASSAM	MR L SARMA MR D CHUTIA MR. K MALAKAR	MR S M ABDULLAH P(R-2) MS F HUSSAIN(R-2) MR. S RAHMAN(R-2) MD R ISLAM(R-2) MD IMRAN(R-2) PP, ASSAM
32	Bail Appln./2399/2024 FIXED	AZIZUL HOQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
33	Bail Appln./2455/2024 B/O	ABU TAHER KHAN Versus THE STATE OF ASSAM	MR. Y SIKDAR MR D J DAS	PP, ASSAM
<u>BAIL HEARING</u>				
34	AB/3772/2023	MOIMONA KHATUN Versus THE STATE OF ASSAM	MR P UPADHYAY MR A UPADHYAY	PP, ASSAM
35	AB/3916/2023 WITH OFFICE NOTE, FIXED	SAYEDA BEGUM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
WITH				
36	AB/3976/2023	GULBAHAR ALI @ RAHUL SK Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED MR. M HOQUE	PP, ASSAM
37	AB/920/2024 WITH OFFICE NOTE, FIXED	BINANDA NEOG @ JILI Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA MR. H S BORAH	MR. A PHUKAN, Amicus Curiae, (R-2) PP, ASSAM
38	AB/1981/2024 FIXED	HARI CHARAN PATHAK Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
39	AB/2072/2024 WITH OFFICE NOTE, FIXED	FR JUSTIN RAJ RL Versus THE STATE OF ASSAM AND ANR.	RAJU DEURI MR. S K DEORI	PP, ASSAM
40	AB/2095/2024 FIXED	HABIBUR RAHAMAN Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
<u>ORDERS</u>				
41	Review.Pet./149/2022 MFA 15/2011(D/O), FIXED	M/S NORTH EAST IODISED SALT (P) LTD. Versus UNION OF INDIA.	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA	MRS. UMA CHAKRABORTY MS. M CHATTERJEE
42	I.A.(CrI.)/795/2024 in CrI.Rev.P./7422/2024	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MS G DEKA MS. K KALITA	PP, ASSAM

WITH
[Crl.Rev.P./7422/2024](#)
(Filing Number)

HABIBUR RAHMAN
Versus
THE STATE OF ASSAM AND ANR (B)

MS G DEKA

HEARING

- 43 [Crl.Rev.P./454/2009](#)
PART-HEARD, LCR 4 FILES, FIXED
RAKESH RELAN
Versus
MRS SABITA VASUDEV
MR.K AGARWAL
MR.B TALUKDAR
MS.P NEOG
MR.S C KEYAL
MR.P KATAKI
MS.M DEVI
MS.R BEGUM
- 44 [Crl.A./6/2009](#)
WITH LCR 4 FILES, FIXED
MD. MAZIBUDDIN AHMED
Versus
THE STATE OF ASSAM
MR. N H MAZARBHUYAN
MR. D K DEKA
MR. A M DUTTA
MR. M AGARWALLA
MR. N Z AHMED
MS R MAHANTA
MR. N I MAZARBHUYAN
MR. S K SHARMA
PP, ASSAM
- WITH**
[I.A.\(Crl.\)/341/2021](#)
in Crl.A./6/2009
MAZIBUDDIN AHMED
Versus
THE STATE OF ASSAM
MR. M AGARWALLA
PP, ASSAM
- 45 [Crl.Rev.P./320/2012](#)
WITH LCR 3 FILES, FIXED
MUSTAK KHAN
Versus
STATE OF ASSAM
MR.P J SAIKIA
MR.K BARUAH
PP, ASSAM
- 46 [Crl.Pet./891/2013](#)
SIKHA SHARMA and ANR.
Versus
THE STATE OF ASSAM AND ANR
MR.A M BUZARBARUAH
MR. B J TALUKDAR
MR.P TALUKDAR
MR.P TALUKDAR
MR.P S DEKA
MR.K SARMA
MS.N MAHANTA
MR.A MEDHI
PP, ASSAM
- 47 [Crl.Pet./914/2013](#)
URMIBALA KALITA and 2 ORS
Versus
THE STATE OF ASSAM AND ANR
MR.J SARMA
MR.G SOREN
MS.M DEKA
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
9)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
10)	MR. O P BHATI	23-08-2024	To	31-08-2024
11)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
12)	MR. D P BORAH	27-08-2024	To	31-08-2024
13)	MR. A MANNAF	27-08-2024	To	13-09-2024
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15)	MR. S B PRASAD	29-08-2024	To	05-09-2024
16)	MR. R ALI	01-09-2024	To	10-09-2024
17)	MR. R K D CHOUDHURY	28-08-2024	To	29-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,29th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3526/2024 PART-HEARD, FIXED	M/S CONSULTING ENGINEER (NG) AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MS S PATOWARY	DR. J. D. KHAUND(R-7) MRS. A GAYAN (R-6) MR H K DAS (r-5) MR. D NATH MS D MAHANTA (r-5) MS P RABHA (R-6) MS M BARMAN (R-6) M NARZARY MR N K SARMA (r-5) SC, A.H and V. DEPT.
2	WP(C)/1297/2017 FIXED	ASHOK DAS and 3 ORS. Versus THE UNION OF INDIA and 7 ORS.	MS.A DEVI MR.P KALITA	GA, ASSAM C.G.C. MR.K K PARASAR(R-1) MS.R BORAH MS. P. R. MAHANTA, SC, REVENUE AND DISASTER MANAGEMENT DEPT (R-8) MR. A CHALIHA, SC, PWD (R-3 , 6 & 7) ASSTT.S.G.I.
3	WITH WP(C)/1208/2017	DIGAMBAR BAISHYA Versus THE UNION OF INDIA and 7 ORS.	MS.A DEVI MR.P KALITA	GA, ASSAM MRS R BORAH SC, N.H.A.I. ASSTT.S.G.I.
4	WP(C)/4703/2017 WITH CASE DIARY, FIXED	DHANANJOY SAIKIA Versus THE STATE OF ASSAM and 4 ORS.	MR.S BHARALI MR.M DAS MS.M GOSWAMI MR.N K NEOG	MR B N SARMA (SR. GA, ASSAM, R-1 TO 4) MR.S C KEYAL(ASSTT. SOLICITOR GEN. OF INDIA, R-5) SC, CBI
5	WP(C)/593/2019 FIXED	UDAY KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. R DE	DR. B AHMED (R-4) SC, CO OP MR. T ROY (R-4) MRS. B SARKAR (R-4)

6	WP(C)/3579/2019 FIXED	NABADWIP SHIL AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR. L N DIHINGIA MR. A K SAHU MR. R J SAIKIA	GA, ASSAM MR. A K TALUKDAR (r-3) MR. S ISLAM (r-3) MR. J M A CHOUDHURY MR. A B T HAQUE S. I. KHAN (r-3)
7	WP(C)/5094/2020 FIXED	M/S BHAURAM JODHRAJ Versus THE UNION OF INDIA AND 3 ORS	MR. S DEKA MS. J BORO	GA, ASSAM MS. K PHUKAN, GA, ASSAM (R-3,4) MR. S K MEDHI MR. A K DUTTA (R-1,2) ASSTT.S.G.I.
8	WP(C)/5744/2020 B/O	MISS SAJINA BEGUM @ SAJINA BIBI Versus THE ASSAM POWER DISTRIBUTION CO LTD AND 6 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, APDCL
9	WP(C)/5600/2021 FIXED	SHREE BHAIKAV NATH ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
	WITH I.A.(Civil)/1805/2021 in WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
10	WP(C)/5472/2021	M/S SK TRADING CO. Versus THE STATE OF ASSAM AND 10 ORS	MS. N RAI MS S S ZIA	GA, ASSAM MR. B K DAS (R8-R11) MR D NATH SC, RAILWAY
11	WP(C)/7863/2022 B/O	MANOJ BAID Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM MR. P J SAIKIA, SR. ADV (r-7,8) MR. P BORDOLOI (r-7,8) SC, J M B
12	WP(C)/319/2024 FIXED	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM
13	WP(C)/6053/2023	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
14	WP(C)/1792/2024 FIXED	PROBIN BORA Versus UNION OF INDIA AND 7 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	MR C BARUAH (SC, NHAI) C. M. MAHANTA(R-8) GA, ASSAM MR. P MAHANTA(R-8) SC, NHAI MR. P MAHANTA (R-8) MS M DAS (SC, PWD) MS S BARUAH (GA, ASSAM) MR. D J DAS MR B GOGOI(SC, PWD) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) DY.S.G.I. SC, NHIDC
	WITH I.A.(Civil)/2276/2024 in WP(C)/1792/2024	NATIONAL HIGHWAY AUTHORITY OF INDIA Versus PROBIN BORA AND 7 ORS	MR. C BORUAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) SC, NHIDC MR. K MOHAMMAD
15	WP(C)/1840/2024 FIXED	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9) SC, REVENUE

16	WITH WP(C)/2288/2024	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9)
17	WP(C)/2929/2024 FIXED	M/S TECHNOMECH SERVICES Versus THE UNION OF INDIA AND 4 ORS	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA	SC, GST DY.S.G.I.
BAIL HEARING (BA)				
18	Bail Appln./509/2024 BY SLIP	FOKIRUL ISLAM @ ASLAM Versus THE UNION OF INDIA (DRI)	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	SC, DRI MR. S C KEYAL
ORDERS				
19	WP(C)/1879/2017 WITH LCR, FIXED	LADDU NAMASUTRA DAS and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.S NATH MR.R DHAR	GA, ASSAM MR.M U MONDAL(R-4) MSN NASRINR-4 MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT
20	WP(C)/3880/2024 FIXED	RASHTRIYA GRAMIN VIKAS NIDHI (RGVN) Versus UNION OF INDIA AND 8 ORS	MR. B J TALUKDAR MS. S SARMA MR. A. K. SARMA J A MONDAL	MR. A K SAHEWALLA(R-9) MR. W SHARMA(R-9) MR D GOSWAMI(R-9) MR P GOGOI(R-9) DY.S.G.I. SC, I C I C I BANK SC, SBI
HEARING				
21	Crl.A./149/2005 PART-HEARD, LCR 3 BUNDLES, P.B.-2, FIXED	PRANA RANJAN BHATTACHARJEE Versus CBI	MR. A K PURKAYASTHA MR. R C PAUL	SC, CBI
22	WITH Crl.A./175/2005	MRITUNJOY GHOSE Versus C B I	H DEKA MR. K P PATHAK(AMICUS CURIAE) N CHAKRABORTY	MR.K DAS SC. C.B.I.
23	WP(C)/828/2019 FIXED	M/S. GANAPATI ROLLER FLOUR MILLS Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
24	WP(C)/544/2022	ABUL HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. S H ZAMAN	SC, P AND R.D. GA, ASSAM
25	WITH WP(C)/917/2022	AHMMED ALI AND 10 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	SC, P AND R.D. MR. B DEURI, GA, ASSAM (R-2,4) MR. M NATH, SC, P&RD DEPTT. (R-1,3,5) MR A ISLAM FOR CAVEATOR (R-6)
26	WP(C)/834/2022	M/S SURESH ENTERPRISES Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR. D K KOTHARI MR. U K BARMAN MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS N MAHANTA N GAUTAM MR T R SEN MR Y KOTHARI	MR H GUPTA MS J SARMAH ASSTT.S.G.I.

27	WITH WP(C)/1061/2022	SIMPLE BAJAJ Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR. D K KOTHARI MR. U K BARMAN MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS N MAHANTA N GAUTAM MR T R SEN MR Y KOTHARI	MR. S C KEYAL (r-2 to 7) MR. A K DUTTA (R-1 to 4) MR H GUPTA ASSTT.S.G.I.
	WITH I.A.(Civil)/723/2022 in WP(C)/1061/2022	SIMPLE BAJAJ Versus THE UNION OF INDIA AND 6 ORS B	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. A K DUTTA (R-1 to 4) ASSTT.S.G.I.
28	WITH WP(C)/1076/2022	SANGEETA BAJAJ Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR. D K KOTHARI MR. U K BARMAN MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS N MAHANTA N GAUTAM MR T R SEN MR Y KOTHARI	MR. S C KEYAL (r-2 to 7) MR H GUPTA (R-1 to 7) ASSTT.S.G.I.
	WITH I.A.(Civil)/726/2022 in WP(C)/1076/2022	SANGEETA BAJAJ Versus THE UNION OF INDIA AND 6 ORS F	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR H GUPTA (R-1 to 7) ASSTT.S.G.I.
29	WITH WP(C)/1581/2022	M/S KISHLAY SNACKS Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR. D K KOTHARI MR. U K BARMAN MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS N MAHANTA N GAUTAM MR T R SEN MR Y KOTHARI	MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.
30	WP(C)/5055/2022	GAUHATI UNIVERSITY, Versus UNION OF INDIA AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST MR. S D ROY (R.No. 4) MS P AGARWAL (r-4)
31	WP(C)/7447/2022	BINOY KUMAR ARJYA AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	GA, ASSAM MR. K GOGOI SC, PCB
32	WP(C)/117/2023	REXONA BEGUM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, P AND R.D. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024

8)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
9)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
10)	MR. O P BHATI	23-08-2024	To	31-08-2024
11)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
12)	MR. D P BORAH	27-08-2024	To	31-08-2024
13)	MR. A MANNAF	27-08-2024	To	13-09-2024
14)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
15)	MR. S B PRASAD	29-08-2024	To	05-09-2024
16)	MR. R ALI	01-09-2024	To	10-09-2024
17)	MR. R K D CHOUDHURY	28-08-2024	To	29-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,29th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2436/2024	TOLARAM PAREEK @ ANIKET PAREEK Versus UNION OF INDIA	MR. S K SINGH MR D K MEDHI P BORUAH	SC, CBI
WITH				
2	AB/1967/2024	RAKESH JANGID Versus UNION OF INDIA	MR. S K SINGH MR D K MEDHI P BORUAH	SC, CBI
3	Bail Appln./2556/2024	IMAM UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
4	Bail Appln./2565/2024	MANASHI RAJKHOWA GOGOI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
5	Bail Appln./2571/2024	RAJENDRA KUMAR DAYMA Versus THE STATE OF ASSAM	MR. A K DAS MS. S NEWAR	PP, ASSAM
MOTION				
6	Crl.Rev.P./328/2024	DHIRAJ DEY Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM
7	AB/2148/2024 FIXED	AHAMMAD ALI KHAN Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MD S A MONDAL MR S RAHMAN	PP, ASSAM
8	AB/2248/2024	BAL KRISHNA BHUWANIA Versus THE STATE OF ASSAM	MR. M SMITH B BORA	PP, ASSAM
9	AB/2249/2024	CHINMAYEE DEVI Versus THE UNION OF INDIA	MR. A SARMAH MS. N KALITA MS S.POUDEL	SPL. PP, C.B.I.
10	AB/2250/2024	DHARMENDRA SUTRADHAR Versus THE STATE OF ASSAM AND ANR.	MR G CHAMUAH	PP, ASSAM
11	AB/2251/2024	ISMAIL HUSSAIN Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM

12	AB/2256/2024	SAMIDUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
ADMISSION				
13	Crl.Pet./931/2019 WITH LCR 13 FILES(SCANNED COPY), FIXED	AKHIL GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM
14	Crl.Pet./1289/2019	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
15	Crl.Pet./483/2022	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR D BORAH	PP, ASSAM
16	Crl.Pet./929/2022	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
17	Crl.Pet./930/2022	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
18	Crl.A./268/2024	RITURAJ SONOWAL Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	PP, ASSAM
	WITH I.A.(Crl.)/794/2024 in Crl.A./268/2024	RITURAJ SONOWAL Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
19	Crl.Pet./312/2024 FIXED	SMT RUMI BORA Versus M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR (H)	MR. R A CHOUDHURY	MR. A K SAHEWALLA.(R-1) MR. W SHARMA.(R-1) MR D GOSWAMI.(R-1) PP, ASSAM
	WITH I.A.(Crl.)/628/2024 in Crl.Pet./312/2024	M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR Versus SMT RUMI BORA	MR. A K SAHEWALLA MR. W SHARMA.(R-1)	PP, ASSAM
20	Crl.Pet./884/2024 WITH LCR 3 FILES(SCANNED COPY), FIXED	KHWRWMSHAR BRAHMA Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MS J AKTAR K MAINUDDIN	MR. P N GOSWAMI, Spl. P.P., Wildlife
BAIL HEARING (BA)				
21	Bail Appln./1428/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ANITA ROY Versus THE STATE OF ASSAM	MR B P BORAH J DASGUPTA MR P J DUTTA	PP, ASSAM
22	Bail Appln./2129/2024 FIXED	AYUB ALI CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MS. P UPAMANYU H YEASMIN	PP, ASSAM
23	Bail Appln./2251/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIKI SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
24	Bail Appln./2339/2024 BA 2316/2024(D/O), FIXED	TAHER ALI Versus THE STATE OF ASSAM	MR. A ALI MR S ISLAM MR. R ISLAM	PP, ASSAM
25	Bail Appln./2443/2024 FIXED	AMIR HUSSAIN Versus STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

26	Bail Appln./2469/2024 FIXED	RITUPARNA PATHAK Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH	PP, ASSAM
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BAIL HEARING

27	AB/1320/2024 FIXED	SAHIDA BEGUM Versus THE STATE OF ASSAM	MR. T J MAHANTA MS P SARMA MS. P P DAS	PP, ASSAM
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28	AB/1674/2024 FIXED	DUSMANTA SARMAH Versus THE STATE OF ASSAM	MR S A BARBHUYAN T A LASKAR	PP, ASSAM
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29	AB/1750/2024 FIXED	ABDUL REHMAN KHAN @ ABDUL RAHMAN KHAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
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30	AB/1754/2024 FIXED	JITENDRA CHAUHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M Z SHAH MD P RAHMAN	PP, ASSAM
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WITH

[I.A.\(CrI.\)/791/2024](#)
in AB/1754/2024

JITENDRA CHAUHAN Versus THE STATE OF ASSAM	PP, ASSAM
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31	AB/1931/2024 FIXED	KRISHNA KANTA GOGOI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
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32	AB/2015/2024 FIXED	SMT. JULI DAS Versus STATE OF ASSAM	MR J DAS MR. S R RABHA P HAZARIKA T CHAKMA	PP, ASSAM
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33	AB/2093/2024 FIXED	ASHIM KUMAR DAS @ DR ASHIM KUMAR DAS Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
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34	AB/2105/2024 FIXED	RAHAM ALI AND ANR Versus THE STATE OF ASSAM	MR A K AZAD MR N JAMAL	PP, ASSAM
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ORDERS

35	CrI.L.P./9/2021 WITH LCR 1 FILE, FIXED in CrI.A./2591/2021	BHASKAR TALUKDAR Versus SYED MATIUR RAHMAN	MRS R KAKATI MR. P P DUTTA MR P KALITA MRS S GOSWAMI MR. A BORUA MR B S DEKA	MR J DAS, LEGAL AID COUNSEL
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WITH

[CrI.A./2591/2021](#)
(Filing Number)

BHASKAR TALUKDAR Versus SYED MATIUR RAHMAN A	MR. P P DUTTA
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36	I.A.(CrI.)/211/2022 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./83/2022	KARUNA RABHA Versus THE STATE OF ASSAM AND ANR	MR. B DEKA MR P DAS A DAS MR P PRAWAR	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
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WITH

[CrI.A./83/2022](#)

KARUNA RABHA Versus THE STATE OF ASSAM AND ANR	MR. B DEKA MR P DAS A DAS MR P PRAWAR	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
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HEARING

37	CrI.A./233/2012 WITH OFFICE NOTE, LCR 5 FILES, FIXED	BICITRA SARMA @ BICHITRA SARMA Versus THE STATE OF ASSAM	MR. M SARANIA MR.M CHOUDHURY MR.A GOGOI MR.B BHAGAWATI MR. P P GOGOI MR A SARANIA	PP, ASSAM
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38	Crl.Pet./432/2012 WITH LCR 2 FILES, FIXED	DWIPEN @ DIPEN BARMAN Versus GOLK KALITA MINOR	MR.H DAS MR.G DAS MISS M BARUAH
39	Crl.Pet./849/2013 WITH LCR	BACHHRAJ SINGH CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.P DEKA MRS.S S BAWARI MR.A SAHEWALLA MR.C CHOWDHURY MR. P DUTTA MS.N MEDHI PP, ASSAM MR.A GAYAN
40	I.A.(Crl.)/368/2022 WITH LCR 4 FILES, P.B.-1, FIXED in Crl.A./144/2022 WITH Crl.A./144/2022	TAPAN KACHARI Versus THE STATE OF ASSAM TAPAN KACHARI Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN MR. N HASAN MS. S KAKATI MR. A HASAN
41	Crl.Rev.P./151/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SHAHIDUL SIKDAR Versus THE STATE OF ASSAM	MR. J KALITA MR. M R SODIAL MR S AHMED MR B HAZARIKA MR. J DAS (LEGAL-AI- -COUNSEL FOR R-2) PP, ASSAM MR. P N GOSWAMI, S.C., FOREST DEPTT. MR. B SARMA, SPL. P.P., FOREST DEPTT. PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
9)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
10)	MR. O P BHATI	23-08-2024	To	31-08-2024
11)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
12)	MR. D P BORAH	27-08-2024	To	31-08-2024
13)	MR. A MANNAF	27-08-2024	To	13-09-2024
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15)	MR. S B PRASAD	29-08-2024	To	05-09-2024
16)	MR. R ALI	01-09-2024	To	10-09-2024
17)	MR. R K D CHOUDHURY	28-08-2024	To	29-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,29th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2357/2024	GOBINDA TALUKDAR Versus THE STATE OF ASSAM	MR L RABHA MR. S BARMAN	PP, ASSAM
BAIL HEARING				
2	AB/829/2024 FIXED	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
3	AB/1792/2024 FIXED	BIPUL ADHIKARY Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MR. S P BHATTACHARJEE MS. JAYA SAIKIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
9)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
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13)	MR. A MANNAF	27-08-2024	To	13-09-2024
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15)	MR. S B PRASAD	29-08-2024	To	05-09-2024
16)	MR. R ALI	01-09-2024	To	10-09-2024
17)	MR. R K D CHOUDHURY	28-08-2024	To	29-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,29th August 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III AND MAC APPEAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/217/2023 FIXED	RAJIB ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. J KALITA MS. S. KAR	SC, FOREST
HEARING				
2	WP(C)/6667/2010 PART-HEARD	DEBDUT NATH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.B C DAS MR.S C BISWAS MR.M BISWAS MR.L R MAZUMDER MS. I DAS MS.S KARMAKAR MR.D BANIA	SC, EDU
3	MACApp./120/2011 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD., Versus BHUPEN BHUYAN and ANR,	MS. R D MOZUMDAR MR.A KHANIKAR MR.A DUTTA MS. C MOZUMDAR MR. S P SHARMA	MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
4	MACApp./251/2014 WITH LCR, FIXED	SABINA YASMIN and 4 ORS. Versus MOINUL HOQUE and 2 ORS.	MR.A R AGARWALA MS.T HASNU	MR. R GOSWAMI (R3) MR J JOHN MS. P BORTHAKUR (R3) MR D DEKA (R3)
5	WP(C)/2647/2016	GAJENDRA NATH PATGIRI Versus THE STATE OF ASSAM AND 8 ORS	MR. B ISLAM MR. S HUSSAIN MS. R BEGUM	SC, AG MR. S K MEDHI (R-2) SC, BTADC SC, FINANCE SC, PENSION & PUBLIC GRIEVANCES MR. M. NATH (SC,P&RD)
6	WP(C)/5193/2018 FIXED	ON THE DEATH OF RAMESH KUMAR SHARMA HIS LEGAL HEIR ANNU SHARMA AND ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. S DUTTA MR S CHOUDHURY MR. H DAS	MRS. A GAYAN, CGC ASSTT.S.G.I.

7	MACApp./639/2019 WITH LCR, FIXED	MINATI RAY Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. AND 5 ORS	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	MR SISHIR DUTTA MR. S ROY MR. R GOSWAMI MS. M SAIKIA MR. S DUTTA MS. P BORTHAKUR MR R DAS MR D DEKA MR S DUTTA
8	WP(C)/2035/2019	SUBHASH CHANDRA KOCH Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. M DAS MS. N SULTANA	MR. L TALUKDAR MR B DAS MRS. M DAS MR H TALUKDAR
9	MACApp./5/2020 WITH LCR	SHIRO BAKTI Versus TATA AIG GENERAL INSURANCE CO. LTD AND 2 ORS	MR. J KALITA	MR. R GOSWAMI MS. P BORTHAKUR
10	MACApp./176/2020 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus TAPASHI ROY AND 5 ORS	MR S DUTTA MR. S DUTTA MR S DUTTA	MR. S C BISWAS(R1-R3) MR. M DUTTA(R-4) MR. R GOSWAMI MR S DAS MR S HOQUE MS S DEV(R-4) MS. M SAIKIA MS. P BORTHAKUR
	WITH I.A.(Civil)/2096/2021 in MACApp./176/2020	TAPASHI ROY AND 2 ORS Versus ORIENTAL INSURANCE COMPANY LIMITED	MR. S C BISWAS MR. A K DAS	MR S DUTTA
11	MACApp./163/2021 WITH LCR, FIXED	ABHI NATH @ ABHINASH NATH AND ANR. Versus NAYAN BHARALI AND 3 ORS.	MR. B K JAIN MS. M DASGUPTA	MR. B BARMAN (R-3)
12	WP(C)/259/2021 FIXED	NO. AR -270 SECOND IN COMMAND (2IC) SHASHI KANT THAKUR AND 148 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. R K D CHOUDHURY, DY. SOLICITOR GENERAL OF INDIA MR. A K DUTTA ASSTT.S.G.I.
	WITH WP(C)/4881/2021	NO. 286 2IC GANESH SINGH AND 154 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. A K DUTTA (C.G.C.) ASSTT.S.G.I.
14	MACApp./294/2021 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI PRAMOD CH. KALITA @ PRAMOD KALITA AND 2 ORS (B)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. S DAS MR. J KALITA (R-1) MR. N BORUAH MR. M RAHMAN
15	MACApp./95/2022 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD Versus SMT SOMA KUNDU @ MOM KUNDU and 3 ORS	MS.N MODI MS.M CHOUDHURY MR. S DUTTA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. R GOSWAMI MR. M KHAN MR. M KHAN KAKALI DEVI (R1) MS. P BORTHAKUR
16	Review.Pet./107/2022 IN WP(C) 915/2019(D/O)	MANOJ SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	SC, HEALTH SC. MEDICAL
17	MACApp./396/2022 WITH LCR, FIXED	SMTI MAKAN DUTTA and 2 ORS Versus THE UNITED INDIA INSURANCE CO. LTD.,	MR S C PANDIT	MS. R D MOZUMDAR MD. A AHMED MS. C MOZUMDAR MR. S P SHARMA
18	WP(C)/644/2022	MD. ABU SHAHID Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM
19	WP(C)/4179/2022	ANSULA BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED	GA, ASSAM

20	Review.Pet./85/2023 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. SONALI SAIKIA AND 4 ORS	MR.S S SHARMA MS.L SHARMA MR A SHARMA	MR.D KALITA(R-1) MR. R BARUAH MR.P P BORTHAKUR(R-1) MS.P BORTHAKUR(R-1)
WITH				
21	MACApp./471/2018	UNITED INDIA INSURANCE CO LTD. Versus SMTI SONALI SAIKIA and 4 ORS	MR.S S SHARMA MS.L SHARMA MR A SHARMA MR. B J MUKHERJEE	MR.D KALITA(R-1) MR. R BARUAH MR.P P BORTHAKUR(R-1) MR. H J TAMULI R- 1 MS.P BORTHAKUR(R-1)
WITH				
	I.A.(Civil)/1485/2022 in MACApp./471/2018	SMTI SONALI SAIKIA Versus UNITED INDIA ASSURANCE CO LTD.	MR. R BARUAH	
WITH				
22	MACApp./473/2018	UNITED INDIA INSURANCE CO. LTD. Versus SMTI SONALI SAIKIA and 4 ORS	MR.S S SHARMA MS.L SHARMA MRA SHARMA MR. B J MUKHERJEE	MR. D KALITA (R-1) MR.P P BORTHAKUR(R-1) MR.H J TAMULI(R-1) MS.P BORTHAKUR(R-1)
WITH				
	I.A.(Civil)/1893/2018 in MACApp./473/2018	UNITED INDIA INSURANCE CO. LTD. Versus SMTI SONALI SAIKIA and 4 ORS,	MR.S S SHARMA MS.L SHARMA MR A SHARMA MR. B J MUKHERJEE	MR. D KALITA (R-1) MR.P P BORTHAKUR(R-1) MR.H J TAMULI(R-1) MS.P BORTHAKUR(R-1)
23	WP(C)/2958/2023	SUSHIL KUMAR Versus THE UNION OF INDIA AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	MR. D P BORAH (R-2,3) MR U GHOSH (R-2,3) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 29/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MR. J P SHARMA	19-08-2024	To	15-09-2024
8)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
9)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
10)	MR. O P BHATI	23-08-2024	To	31-08-2024
11)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
12)	MR. D P BORAH	27-08-2024	To	31-08-2024
13)	MR. A MANNAF	27-08-2024	To	13-09-2024
14)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
15)	MR. S B PRASAD	29-08-2024	To	05-09-2024
16)	MR. R ALI	01-09-2024	To	10-09-2024
17)	MR. R K D CHOUDHURY	28-08-2024	To	29-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,29th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	SAO/3/2010 (HEARING)	SMTI. ILLA DEVI CHAKRABORTY and 9 ORS, Versus ON THE DEATH OF RAJAT BARUAH, HIS LEGAL HEIRS SULOCHANA DEVI AND ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA
2	RSA/34/2010 WITH LCR, FIXED	ON DEATH OF JURAN ALI , HIS LEGAL HEIRS Versus ON THE DEATH OF ASGOR ALI SHEIKH HIS LEGAL HEIRS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. H ALI	MR. P K ROYCHOUDHURY MR. M U MONDAL MD. A HUSSAIN MR. H R AHMED
ORDERS				
3	CRP(IO)/148/2023 FIXED	BISWAJIT BARUA AND 2 ORS Versus PRADIP KUMAR PAUL AND 2 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. K R PATGIRI (r-3) MR. B HALDAR (r-5) MS. U HAZARIKA (r-3) MR B DEORI (r-5)
HEARING				
4	WP(C)/1744/2018 PART-HEARD, FIXED	THE MANAGEMENT OF ASSAM CARBON PRODUCTS LTD. Versus THE ASSAM CARBON WORKERS AND EMPLOYEES UNION AND ANR	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MR. A JAHID	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR
5	WP(C)/9219/2019 PART-HEARD, BY SLIP	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. B C PATHAK MR. R K D CHOUDHURY MR. B PATHAK MR. N CHOUDHURY(R-7) MR. B D DEKA(R-7) MR. R THADANI MR. M DAS(R-7) ASSTT.S.G.I. MR. A DEKA(R-7) MS. G KAUR (R-7)
6	CrI.A./103/2023 <u>2 Y 5 M 26 D</u> :PART-HEARD, LCR 4 FILES, FIXED WITH I.A.(CrI.)/244/2023 in CrI.A./103/2023	BALURAM DEKA Versus THE STATE OF ASSAM BALURAM DEKA Versus THE STATE OF ASSAM	MR. D DEKA MR. R Deka S I AKAND MR. D DEKA MR. R Deka S I AKAND	MS. N M DEKA (R-2) PP, ASSAM PP, ASSAM

7	RSA/71/2015 WITH LCR, FIXED	ON THE DEATH OF JHARNA DAS @ JHUNU DAS HER LEGAL HEIR BAPPI RANJAN DAS (SON) Versus SANJIB BARMAN and ANR	MR.A M KHAN MS.S KALITA MR.S MOLLAH	MR.A K DUTTA(R-1&2) MR D C NATH(R-1&2) MR G BHARADWAJ (r-1,2) MR B DEORI (r-1,2)
	WITH MC/1058/2015 in RSA/71/2015	JHARNA DAS @ JHUNU DAS Versus SANJIB BARMAN and ANR	MR.J AHMED MR.A M KHAN MS.S KALITA MR.S MOLLAH	
8	RSA/143/2015 WITH LCR	SRI KUMUD KALITA and 2 ORS Versus ON DEATH OF ANANTA DAS HIS LEGAL HEIRS SMTI CHITRA BALA DAS and 4 ORS	MR.P J SAIKIA MS.R GOGOI MS.B GOGOI	MR.A DAS(R-1to4) MR.S BARUAH(R-1to4) MR.D BARUAHR-1to4
9	RSA/44/2016 WITH LCR, FIXED	SRI GUNJALAL DAS and ANR Versus SRI PRAFULLA KR. NATH	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.S K SAHARIA MS.A BEGUM MR D C NATH MR.M DAS
10	MACApp./27/2019 WITH LCR	BIMALA DEVI AND ANR Versus MISS BABY PAUL AND 2 ORS	MR M BEZBARUAH MR. A LAL MS M BAISHYA MS. S G MOMIN	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
11	RSA/125/2022 WITH LCR, FIXED	GANESH KANU AND 6 ORS. Versus TRIBENI PRASAD KANU	MR Z MUKIT MR. A SATTAR G IMTIAZ	MR. I H LASKAR MR. P K DEKA FOR CAVEATOR

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